

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 04.11.2022 to 15.01.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	14/08/2022	Intervention Petition (IBC)	710102066012022		RISHABH AGGARWAL VS SHRI GANESH FIRE EQUIPMENTS PVT LIMITED	Sec 60(5)	14/11/2022	page blank after 57, court fee has been misplaced, main case no not link, true copy sign missed on every pages of annexure, etc contact to registry,	Dinesh
2	30/08/2022	Company Appeal(Companies Act)	710102070732022		RISHABH AGGARWAL VS SHRI GANESH FIRE EQUIPMENTS PVT LIMITED	Sec 252 (1)	10/11/2022	pgs not clear 118,119,112,123,145, make one pdf after that upload the petition and remove extra documents(Come to the registry with hard copy)	SHARAD
3	1/9/2022	CP(AA) Merger and Amalgamation(Comp anies Act)	710102071592022		DIGITAL HUB INDIA PRIVATE LIMITED VS SHRI GANESH FIRE EQUIPMENTS PVT LIMITED	Sec. 230-232 - Second Motion	11/11/2022	double serial no in annexures,	Sujoy
4	16/09/2022	Intervention Petition (IBC)	710102075812022		M/S GANESH TRADING CO. VS M/S DIVYAM DEVELOPERS PRIVATE LIMITED	Sec 60(5)	14/11/2022	main case not link, contact to registry 24361890 only	Sidhant
5	20/09/2022	Company Petition IB (IBC)	710102076782022		RANA ARCHITECTURAL SOLUTIONS PRIVATELIMITED VS SHANI CORPORATION LIMITED	IBC Under Sec 9	14/11/2022	page:73-75, 78, hindi, double page numbering on every page missed, contact to registry etc	VISHRUT JAIN
6	25/09/2022	Intervention Petition (IBC)	710102078642022		RUDRA BUYERS WELFARE ASSOCIATION VS SHANI CORPORATION LIMITED	Sec 60(5)	4/11/2022	proof of service missed, counsel details missed in index, affidavit not verified, memo of parties respondent missed,etc	Shivam Singh
7	23/09/2022	Company Petition IB (IBC)	710102078132022		ENTERO HEALTHCARE SOLUTIONS PRIVATELIMITED VS JENOME BIOPHAR PRIVATE LIMITED	IBC Under Sec 9	14/11/2022	form 5 part 3 and 4 missed, contact to registry etc	Rohit Kumar
8	27/09/2022	Company Petition (Companies Act)	710102079042022		MS. VIBHA PRASAD VS FSC TRADE LLP	41-43 of LLP act, 2008	14/11/2022	Remove rule 11 application from petition it\\'s not allowed pgs in hindi 61 to 66	AMAR KUMAR
9	29/09/2022	Company Petition (Companies Act)	710102080062022		SHRI HARISH CHANDER VS HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	11/11/2022	pgs not clear 120,145,146,155,174,177,213 to 225	CS Nitin
10	29/09/2022	Company Petition (Companies Act)	710102079912022		RAJASTHAN RAJYA VIDYUT KARMACHARI GENERAL PROVIDENT FUND TRUST VS RELIGARE FINVEST LIMITED	Sec. 71(10)	7/11/2022	MoA & amp; amp; AoA missed of respondent	ANKIT
11	29/09/2022	Company Petition (Companies Act)	710102080072022		VIKAS PALIWAL VS HEMKUNT MANAGEMENT CONSULTANCY PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	10/11/2022	pgs not clear 99,127,169, kindly annex typed copy	CS Nitin
12	29/09/2022	Company Petition (Companies Act)	710102080102022		AARTI MITTAL VS HIMALAYA ESOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	11/11/2022	pgs not clear 116,118,120,122,124,126,128,153,161,168,175,176,212,215 to 221,225,229,239 to 244	CS Nitin
13	29/09/2022	CA(A) Merger and Amalgamation(Comp anies Act)	710102079752022		SSDN MARKETING PRIVATE LIMITED VS HIMALAYA ESOLUTIONS PRIVATE LIMITED	Sub-section (I) of section 230	10/11/2022	pgs not clear 102,103, MoA missed of Ultratech services pvt ltd	SIDDHARTHA

14	11/10/2022	Company Appeal(Companies Act)	710102083662022		SSDN MARKETING PRIVATE LIMITED VS HIMALAYA ESOLUTIONS PRIVATE LIMITED	Sec 252 (3)	3/11/2022	pgs cut 58, pgs in hindi 68,69, pgs not clear 71 to 77,79, income tax advance service missed,	aaryan sharma
15	9/9/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102073652022		J. H. JEWELS PRIVATE LIMITED VS HIMALAYA ESOLUTIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/11/2022	2nd &&& 3rd volume separate index missed, pg no 324,325 missed, upload only final petition and remove extra documents	Madhuri
16	13/09/2022	Company Petition IB (IBC)	710102074742022		ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS MR. ANKUR GUPTA	Section 95(1)	10/11/2022	page:135, 446-462, not clear, etc	Khushboo Shah
17	13/09/2022	Company Petition IB (IBC)	710102074662022		ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS MR. PRADEEP GUPTA	Section 95(1)	10/11/2022	page 455-463, not clear, page: number missed after 469 page, etc	Khushboo Shah
18	16/09/2022	Company Petition IB (IBC)	710102075772022		UNION BANK OF INDIA VS SMT. GEETIKA KWEERA	Section 95(1)	14/11/2022	wrong section, (sec -95)	EKTA CHOUDHARY
19	22/09/2022	Company Petition (Companies Act)	710102077962022		RAJASTHAN RAJYA VIDYUT KARMACHARI SUPERANNUATION FUND TRUST VS RELIGARE FINVEST LIMITED	Sec. 71(10)	7/11/2022	MoA &&& AoA missed of respondent	ANKIT
20	29/09/2022	Company Petition IB (IBC)	710102079972022		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR. JAGDISH KUMAR BAWEJA	Section 95(1)	10/11/2022	volume wise index missed, memo of parties, list of dated events missed with index, page:289-290 translation, estamp paper missed supporting affidavit ,vakalatnama wrong arrange, (place on last page with 25rs advocate welfare and 3rs cort fee missed) contact to registry etc	Suvaankoor
21	29/09/2022	Company Petition IB (IBC)	710102079872022		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR. PARTH BAWEJA	Section 95(1)	10/11/2022	volume wise index missed, memo of parties, list of dated events missed with index, page:289-290 translation, estamp paper missed supporting affidavit ,vakalatnama wrong arrange, (place on last page with 25rs advocate welfare and 3rs court fee missed) contact to registry, etc	Suvaankoor
22	29/09/2022	Company Petition IB (IBC)	710102079942022		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR. MADAN LAL BAWEJA	Section 95(1)	10/11/2022	volume wise index missed, memo of parties, list of dated events missed with index, page:289-290 translation, estamp paper missed supporting affidavit ,vakalatnama wrong arrange, (place on last page with 25rs advocate welfare and 3rs court fee missed) contact to registry, etc	Suvaankoor

23	22/09/2022	Company Petition (Companies Act)	710102077632022		RAJASTHAN RAJYA VIDYUT KARMACHARI GRATUITY FUND TRUST VS RELIGARE FINVEST LIMITED	Sec. 71(10)	7/11/2022	MoA &&&; AoA missed of respondent company	ANKIT
24	29/09/2022	Company Petition IB (IBC)	710102079982022		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR. JUGAL KISHORE BAWEJA	Section 95(1)	10/11/2022	volume wise index missed, memo of parties, list of dated events missed with index, page:289-290 translation, estamp paper missed supporting affidavit ,vakalatnama wrong arrange, (place on last page with 25rs advocate welfare and 3rs court fee missed) contact to registry, etc	Suvaankoor
25	28/09/2022	Company Petition IB (IBC)	710102079662022		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR. DARSHAN LAL BAWEJA	Section 95(1)	10/11/2022	volume wise index missed, memo of parties, list of dated events missed with index, page:290-292 translation, estamp paper missed supporting affidavit ,vakalatnama wrong arrange, (place on last page with 25rs advocate welfare and 3rs court fee missed) contact to registry etc	Suvaankoor
26	4/10/2022	Company Petition IB (IBC)	710102081452022		JITENDER KUMAR JAIN VS VALID TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Under Sec 9	10/11/2022	page: 191, 227, 267 not clear, etc	Amir
27	14/09/2022	Company Petition IB (IBC)	710102075282022		SARITA AGARWAL VS PARSVNATH LANDMARK DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	10/11/2022	vakalatnama not clear, page:37, 38 not clear (typed copy pages no mention, contact to registry. etc	SAMIR SAGAR
28	6/9/2022	Company Petition IB (IBC)	710102072682022		GREEN AGREVOLUTION PRIVATE LIMITED VS K K POULTRY PRIVATE LIMITED	IBC Under Sec 9	14/11/2022	jurisdiction Chandigarh. contact to registry	AKANKSHA SISODIA
29	12/10/2022	Company Petition (Companies Act)	710102084222022		INTERNATIONAL TEXTILE RECYCLING AG VS OM SIDDH VINAYAK IMPEX PRIVATE LIMITED	Sec. 241(1),Sec 241 (2),Sec. 242(4),Sec. 244(1)	9/11/2022	Fees missed of section 241,242, sign missed in every pgs of petitions, e stamp missed with supporting affidavit and notarize it, MoA &&&; AoA and company master data missed, advance service missed, true copy sign missed in annexures	Imroz Alam
30	13/10/2022	Company Petition IB (IBC)	710102084562022		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	11/11/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
31	13/10/2022	Company Petition IB (IBC)	710102084572022		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	11/11/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish

32	13/10/2022	Company Petition IB (IBC)	710102084582022		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	11/11/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
33	13/10/2022	Company Petition IB (IBC)	710102084552022		STATE BANK OF INDIA VS MANDAR DAS JAIN	Section 95(1)	11/11/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
34	13/10/2022	Company Petition IB (IBC)	710102084542022		STATE BANK OF INDIA VS SANJAY GOEL S/O RAJ KUMAR GOEL	Section 95(1)	11/11/2022	petition every pages sign missed, page:17 numbering missed, page:46 not clear, 25rs advocate welfare and 3rs court fee missed, (court fee and welfare place on blank side of vakalatnama) separate proof of service pdf missed, etc, contact to registry	Ashish
35	13/10/2022	Company Petition IB (IBC)	710102084532022		STATE BANK OF INDIA VS SHUBHAM JAIN	Section 95(1)	11/11/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
36	14/10/2022	Company Petition IB (IBC)	710102084932022		KHANUJA ENTERPRISES VS VLCC HEALTH CARE LIMITED	IBC Under Sec 9	15/11/2022	page:30 translation, page:40-41, 52not clear, etc	VAKATI
37	14/10/2022	Company Petition (Companies Act)	710102084962022		AMBICA ENCLAVE PRIVATE LIMITED VS MINISTRY OF CORPORATE AFFAIRS	Sec. 213	11/11/2022	pgs not clear 30,32,36, pgs in hindi 79 to 96,98, pg no 112 missed,3rs court fees missed in vakaltnama, paste welfare in blank space on vakaltnama, annex MoA and AoA of respondent no 4	ALOK
38	15/10/2022	Company Petition IB (IBC)	710102085822022		SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS RELINE UV ASEAN PRIVATE LIMITED	Section 95(1)	10/11/2022	petition every pages sign missed, , advocate welfare and court fee has been misplaced paste on blank side of vakalatnama,etc	ASHWINI
39	15/10/2022	Company Petition IB (IBC)	710102085842022		INTEC CAPITAL LIMITED VS JAGMAL SINGH	Section 95(1)	14/11/2022	page:78-86, 100, 102, 105, 106, 109-110, 113, 116, 122-124, 170, 189, 196, 200-203, 229-235, 241-244, 353-354 not clear, typed copy required etc	INTEC CAPITAL LIMITED
40	16/10/2022	Company Petition IB (IBC)	710102086392022		CANNES PROPERTY MANAGEMENT SERVICESPRIVATE LIMITED VS M/S PRESTIGE BUILDCON PVT. LTD.	IBC Under Sec 9	10/11/2022	3rs court fee has been misplaced paste on blank side of vakalatnama, demand notice in tabular form as per book format, , etc	RAJNISH SINGH
41	18/10/2022	Contempt Petition (IBC)	710102086842022		MARS INFRA ENGINEERING PRIVATE LIMITED VS MUNICIPAL CORPORATION FARIDABAD THROUGH SENIOR TOWN PLANNER	Rule 11 of NCLT, 2016	3/11/2022	wrong section, main sec for contempt of ib is under rule 11, and for other section under read with tag, contact to registry etc	RAKESH KUMAR

42	18/10/2022	Company Petition IB (IBC)	710102086882022		INDIABULLS HOUSING FINANCE LIMITED VS DEVKI NANDAN TANEJA	Section 95(1)	14/11/2022	petition every pages sign missed, estamp paper missed with supporting affidavit, page:29-31 page numbering missed, page:145-146 missed, true copy sign missed on every pages of annexure,etc	Sumesh
43	19/10/2022	Company Petition (Companies Act)	710102087592022		SHRI KRISHNA VS BAAZI GAMES PRIVATE LIMITED	Section 339	4/11/2022	Wrong documents uploaded (contact to registry)	SHRI KRISHNA
44	20/10/2022	Company Petition IB (IBC)	710102087832022		NEERAJ KUMAR DUBEY AND OTHERS VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	10/11/2022	page:84, 86-270, 271-1053, 1066, 1068, 1152-1154, 1160,-1162, 1170-1171, 1175, 1182-1183, 1222-1223, 1237, 1240, 1243, 1266, 1291, 1315, 1348, 1384, 1837-1838, page not clear etc new objection : volume 1 missed, and proof of service missed, contact to registry etc	Rishabh Govila
45	20/10/2022	Company Petition IB (IBC)	710102087842022		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR PREM ADIP RISHI	Section 95(1)	14/11/2022	page:594-995, dim not clear,	YASH MISHRA
46	15/10/2022	Company Petition (Companies Act)	710102085862022		ANJU SAHNI VS S M S COLLECTIONS PRIVATE LIMITED	Sec. 58(3)	14/11/2022	Pgs cut 94, court fees cut in vakaltnama, kindly file Annexures 19.	Aditya
47	23/10/2022	Contempt Petition(Companies Act)	710102088362022		MUKESH SATPAL MALHOTRA VS PUNEET SATPAL MALHOTRA	Sec 425	7/11/2022	main case not link	ANAND
48	28/10/2022	Company Petition IB (IBC)	710102088852022		CITY UNION BANK LIMITED VS NEW TECH IMPORTS PRIVATE LIMITED	IBC under Sec 7	14/11/2022	page:121, 124-125, 198, 244, not clear,	Dhruv Gupta
49	25/10/2022	Company Petition (Companies Act)	710102088442022		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS SATMAYA TRADING COMPANY LIMITED	Sec 241 (2)	10/11/2022	Pgs not clear 58,138 to 143,149,150,155 to 163,165 to 173,175,209,223,224,249,255 to 257,270 to 274,287 to 290 to 307,323 to 326 to 349,350 to 361 to 380,381 to 423,427 to 445 467,470 to 501,540 to 556,562 to 566,571 to 589,593 to 625, 653 to 655,735,736 to 745,763,805 to 819,829,900,947 to 969,973 to 985,1041,1059,1073 to 1081,1093,1111,1121 to 1125,1135 to 1139,1151,1195,1207 to 1211 to 1233,1247 to 1281,1297 to 1317,1331,1332,1343 to 1354,1364 to 1393 wrong pagination after pg no 911, pgs missed 971, pgs cut 1833,1837,1838,1840,1842,1844 to 1847,1852,1882, advocate sign missed in vakaltnama, 3rs court fees missed in vakaltnama,proof of service missed, wrong pagination after pg no 1963 make it continuation, wrong volume annex after volume no 11, kindly mentioned in master index,	sfionclt
50	28/10/2022	Company Appeal(Companies Act)	710102089022022		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS SATMAYA TRADING COMPANY LIMITED	Sec 252 (3)	3/11/2022	Synopsis/list of dates &&& events missed, wrong MoA &&& AoA and company master data annex according to memo of parties pgs not clear 43 to 52, stk 07 missed, income tax advance service missed, 3rs court fees missed in vakaltnama	NAVEEN CHAWLA
51	28/10/2022	Company Appeal(Companies Act)	710102089042022		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS SATMAYA TRADING COMPANY LIMITED	Sec 252 (3)	3/11/2022	Incomplete documents uploaded	NAVEEN CHAWLA

52	31/10/2022	Company Petition (Companies Act)	710102089722022		RAJ KUMAR ALEXANDER VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	9/11/2022	paste court fees in blank space on vakaltnama	Sandeep
53	31/10/2022	Company Petition (Companies Act)	710102089682022		ALICE ALEXANDER VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	9/11/2022	paste court fees in blank space on vakaltnama	Sandeep
54	31/10/2022	Company Petition (Companies Act)	710102089642022		ALICE ALEXANDER VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	9/11/2022	paste court fees in blank space on vakaltnama	Sandeep
55	1/11/2022	Contempt Petition (IBC)	710102089972022		NISHANT GAURAV GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Application under any other provisions- IBC	3/11/2022	wrong section and case type wrong, need to file IA, etc	NAMRATA RANGA
56	1/11/2022	Company Appeal(Companies Act)	710102090012022		NISHANT GAURAV GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec 252 (3)	9/11/2022	1rs court fees missed in vakaltnama	RAKESH
57	4/11/2022	Company Petition (Companies Act)	710102090942022		SPARSH INDUSTRIES PRIVATE LIMITED VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 441	14/11/2022	Synopsis/list of dates &&& events missed,mentioned serial no on upper right side in annexures, roc gnl form missed,	ANKIT MISHRA
58	4/11/2022	CA(A) Merger and Amalgamation(Companies Act)	710102091202022		RAMA STEEL TUBES LIMITED VS RAMA STEEL TUBES LIMITED	Any other provision - Govt body	9/11/2022	wrong file please need to additional	PUNEET SACHDEV
59	3/11/2022	Company Petition (Companies Act)	710102090742022		HEMA ENGINEERING INDUSTRIES GROUP EMPLOYEES UNION VS HEMA ENGINEERING INDUSTRIES LTD	Section 447	7/11/2022	MoA &&& AoA missed of respondent, paste welfare and court fees in blank space on vakaltnama, mentioned pg no on English typed copy	VISHAL SHARMA
60	3/11/2022	Company Petition (Companies Act)	710102090882022		MR. MURALI KRISHNA YARLA VS CONNECT INDIA E-COMMERCE SERVICESPRIVATE LIMITED	Sec. 59	14/11/2022	Memo of parties/synopsis/list of dates &&& events missed, affidavit not notarize,25rs welfare and 3rs court fees missed in vakaltnama, fees missed of rule 70 &&& 11, MoA &&& AoA and company master data missed of respondent	Shiva
61	3/11/2022	Company Petition IB (IBC)	710102090822022		BANK OF BARODA VS CYGNUS SPLENDID LIMITED	IBC under Sec 7	9/11/2022	pagE:197-200, 553-561, missed, vakalatnama missed, etc	Asiya Khan
62	3/11/2022	Company Petition IB (IBC)	710102090722022		ILUMINAR ENGINEERING SERVICES PRIVATELIMITED VS INNOVATIONE INDIA PROJECTS LLP	IBC Under Sec 9	10/11/2022	page:46, 51, 73, 163, 211, 249, not clear, etc	FARRUKH KHAN
63	3/11/2022	Company Petition (Companies Act)	710102090702022		RAJ KUMAR ALEXANDER VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	14/11/2022	Paste court fess in blank space on vakaltnama	Sandeep
64	5/11/2022	Company Petition IB (IBC)	710102091372022		ATHAR ZIA VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Section 94(1)	14/11/2022	counsel sign missed in index, memo of parties sign missed, page numbering missed on every pages of annexures etc contact to registry,	Abhay Gupta

65	5/11/2022	Company Petition IB (IBC)	710102091432022		IDBI BANK LIMITED VS SATYA NARAIN AGARWAL	Section 95(1)	14/11/2022	true copy sign missed on every pages of annexures, page:86 not clear, page:181-192, 427, 479, 538, 541, 542, 545-547, 571, 575, 587-592, 732, not clear, page:553,555, 558, 560, 562, 564, 566, 568, missed, volume 5 page numbering not clear, volume 6 wrong indexing, contact to registry, etc	SATISH
66	4/11/2022	CA(A) Merger and Amalgamation(Compnies Act)	710102090992022		NEER INFRACON LIMITED VS SATYA NARAIN AGARWAL	Sec. 230-232, Sec 234	14/11/2022	Master index missed in 1st volume, pgs cut 122 to 124,127,128, pgs not clear 331,631,682, pg no 788 missed, company master data missed	DEEPAK
67	4/11/2022	Company Petition IB (IBC)	710102090972022		AMIRSONS TIMBER VS MIHIR BUILDCON PRIVATE LIMITED	IBC Under Sec 9	14/11/2022	page:120-121, 229, 241, 244, cut, etc	Gursat
68	3/11/2022	Company Petition (Companies Act)	710102090682022		RAJ KUMAR ALEXANDER VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	14/11/2022	Paste court fess in blank space on vakaltnama	Sandeep
69	5/11/2022	Company Petition IB (IBC)	710102091382022		BANK OF MAHARASHTRA VS RAM KUMAR BANSAL	Section 95(1)	14/11/2022	double page numbering on every pages of annexures etc, contact to registry	NAMIT SURI
70	3/11/2022	Company Petition (Companies Act)	710102090692022		RAJ KUMAR ALEXANDER VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	14/11/2022	Paste welfare and court fees in blank space on vakaltnama	Sandeep
71	4/11/2022	Company Petition (Companies Act)	710102090952022		ELITE ACADEMY FOR EDUCATION & TRAININGPRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1)	14/11/2022	Wrong case type select,paste welfare and court fees in blank space on vakaltnama, company master data missed	Rashmi
72	4/11/2022	Company Petition (Companies Act)	710102090922022		NAGARAJ CUNCHULA VS CONNECT INDIA E-COMMERCE SERVICESPRIVATE LIMITED	Sec. 59	14/11/2022	Memo of parties/synopsis/list of dates & events missed, affidavit not notarize,25rs welfare and 3rs court fees missed in vakaltnama, fees missed of rule 70 & 11, MoA & AoA and company master data missed of respondent, petitioner detail missed in petition, true copy sing missed in annexures	Shiva
73	5/11/2022	Company Petition IB (IBC)	710102091232022		IDBI BANK LIMITED VS SMT SANGEETA AGARWAL	Section 95(1)	14/11/2022	true copy sign missed on every pages of annexures, page:86 not clear, page:181-192, 427, 479, 538, 541, 542, 545-547, 571, 575, 587-592, 732, not clear, page:553,555, 558, 560, 562, 564, 566, 568, missed, volume 5 page numbering not clear, volume 6 wrong indexing, contact to registry, etc	SATISH
74	4/11/2022	Company Petition IB (IBC)	710102091042022		SHREE BANKEY BEHARI RCC PRODUCTS PRIVATE LIMITED VS RCC INFRAVENTURES LIMITED	IBC Under Sec 9	14/11/2022	petition every pages sign missed, estamp paper missed with supporting affidavit, affidavit wrong arrange, page numbering cut, true copy sign missed on every pages of annexure, contact to registry, 25rs advocate welfare and 3rs court fee missed, etc	Sudhir kumar ojha
75	8/11/2022	Company Petition IB (IBC)	710102092022022		BANK OF MAHARASHTRA VS SUNITA BANSAL	Section 95(1)	14/11/2022	page:25-40 double page numbering, , etc	NAMIT SURI
76	7/11/2022	Company Petition IB (IBC)	710102091822022		BANK OF MAHARASHTRA VS MYWISH YOGESH SHAH	Section 95(1)	14/11/2022	page:38-62 not clear, etc	NAMIT SURI

77	7/11/2022	Company Petition (Companies Act)	710102091962022		SUSHIL KUMAR VS VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3) - By Government Body	14/11/2022	Wrong section and case type select,no sign in every pgs of petition,3rs court fees missed in vakaltnama, MoA &&& AoA missed, kindly come to registry with hard copy	Anurag Dhyani
78	5/11/2022	CA(A) Merger and Amalgamation(Comp anies Act)	710102091252022		K AND I FASHIONS PRIVATE LIMITED VS VICTORIAN BUILDWELL PRIVATE LIMITED	Sec. 230-232, Sec 234	14/11/2022	Pgs not clear 80 to 85,87,88,91 to 100,110 to 118,181 to 183,185,208 to 216	Dhruv Gupta
79	7/11/2022	Company Petition IB (IBC)	710102091592022		SHEEZA ZIA VS VICTORIAN BUILDWELL PRIVATE LIMITED	Section 94(1)	14/11/2022	counsel sign missed in index, memo of parties sign missed, numbering missed in index, brief of synopsis and list of dates and events missed, true copy sign missed on every pages of annexures, page:37-53 not clear and pages are cut also, volume wise index missed in every volume, double page numbering on every pages of annexure,etc contact to registry,	Abhay Gupta
80	7/11/2022	Company Appeal(Companies Act)	710102091972022		SHEEZA ZIA VS VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	14/11/2022	Wrong section &&& case type select	Narender
81	7/11/2022	Company Petition (Companies Act)	710102091552022		NEHA AGGARWAL VS SHOWMATRIX EVENT ORGANIZERS PRIVATELIMITED	Sec. 241(1)	14/11/2022	Fees missed of section 242, company master data missed	DIVANSHU
82	8/11/2022	Company Petition IB (IBC)	710102092222022		INTEC CAPITAL LIMITED VS KANISHK DUGGAL	Section 95(1)	14/11/2022	page:88-99, 114-126, 142-144, 147-148, 150-151, 153-154, 157-158, 161-162, 164-169, 173-174, 179-182, not clear, etc	INTEC CAPITAL LIMITED
83	9/11/2022	CA(A) Merger and Amalgamation(Comp anies Act)	710102092622022		FIRST CLASS REALTORS PRIVATE LIMITED VS AJNR TRADING ENTERPRISES PRIVATE LIMITED	Sec. 230-232 - Second Motion	14/11/2022	Wrong case type select, pg no 156 not clear, welfares cut in vakaltnama	aaryan sharma
84	7/11/2022	Company Petition IB (IBC)	710102091842022		BANK OF MAHARASHTRA VS GAURAV BANSAL	Section 95(1)	14/11/2022	page:42-60 dim annexures and not clear, etc	NAMIT SURI
85	10/11/2022	Company Petition IB (IBC)	710102092702022		AJIT GYANCHAND JAIN VS GAURAV BANSAL	Application under any other provisions- IBC	15/11/2022	welfare and court fee missing in vakalatnama and page 13 missing	Prakash Legal Advisers
86	5/11/2022	Company Petition IB (IBC)	710102091422022		IDBI BANK LIMITED VS SANJIV AGARWAL	Section 95(1)	14/11/2022	true copy sign missed on every pages of annexures, page:86 not clear, page:181-192, 427, 479, 538, 541, 542, 545-547, 571, 575, 587-592, 732, not clear, page:553,555, 558, 560, 562, 564, 566, 568, missed, volume 5 page numbering not clear, volume 6 wrong indexing, contact to registry, etc	SATISH
87	8/11/2022	Company Petition (Companies Act)	710102092082022		MEERA CHATTERJEE VS BHARAT BHUSHAN TECHNOLOGIES PRIVATELIMITED.	Sec. 241(1)	14/11/2022	Fees missed of section 242,244, no sign in every pgs of petition and coucil sign missed,AoA missed of respondent,pgs not clear 54 to 60,64,65, remove rule 11 application from petition, 25rs welfare &&& 3rs court fees missed in vakalatnama, company master data missed of respondent	PAWAS AGARWAL
88	19/04/2022	Interlocutory Application (I.B.C)	710102030792022	COMPANY PETITION IB (IBC)/281(PB)2019	VEKAS KUMAR GARG VS M/S NINEX DEVELOPERS LTD	Application under any other provisions- IBC	14/11/2022	section wrong according your pdf	RAKESH KUMAR
89	4/7/2022	Interlocutory Application (I.B.C)	710102052342022	COMPANY PETITION IB (IBC)/1581(ND)2019	BHADOHI INDUSTRIAL DEVELOPMENT AUTHORITY VS PRADEEP UPADHYAY (R.P)	Application under any other provisions- IBC	4/11/2022	Memo Party Missing and Page No. 21-22 , 40, 101, Page not Clear and Page No. 87 Need to English Translate Copy and Page No. Mentioned Page in True Typed Copy	Gautam

90	14/07/2022	Interlocutory Application (I.B.C)	710102055502022	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS PRADEEP UPADHYAY (R.P)	Rule 11 of NCLT, 2016	15/11/2022	pagination wrong according your pdf	KULDEEP
91	24/09/2022	Interlocutory Application (I.B.C)	710102078492022	COMPANY PETITION IB (IBC)/190(PB)2017	ASSISTANT PROVIDENT FUND COMMISSIONER VS ERA INFRA ENGINEERING LIMITED	Sec 60(5)	9/11/2022	memo party missed in application	Rajesh Kumar
92	8/10/2022	Interlocutory Application (I.B.C)	710102082752022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. MANIMAY SENGUPTA	Application under any other provisions- IBC	14/11/2022	page No. 88, 92, 97, 99, 102, 103, 105, 112, 113, 115, 116, 117, 120, 121-125, 146-, 148, 150-151 Page Not Clear	Sajeve Bhushan Deora
93	8/10/2022	Interlocutory Application (I.B.C)	710102082742022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. MANIMAY SENGUPTA	Sec 66(1)	14/11/2022	page No. 80, 87, 91, 92, 94, 97, 101, 102, 104, 106, 110-111, 112, 114-116, 119, 112-123, 145, 147, 149, 150, Page Not Clear	Sajeve Bhushan Deora
94	8/10/2022	Interlocutory Application (I.B.C)	710102082762022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. MANIMAY SENGUPTA	Sec 66(1)	14/11/2022	page No. 78, 81-82, 89, 98, 99, 100, 101, 103-106, 108, 113-114, 117-118, 121-126, 147., 149, 151-152, Page Not Clear	Sajeve Bhushan Deora
95	7/9/2022	Interlocutory Application (I.B.C)	710102072912022	COMPANY PETITION IB (IBC)/2144(ND)2019	SHALINI JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	11/11/2022	;section wrong or please check pdf and technically	ANAND
96	7/9/2022	Interlocutory Application (I.B.C)	710102072922022	COMPANY PETITION IB (IBC)/2144(ND)2019	ATUL JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	11/11/2022	section wrong or please check pdf and technically	ANAND
97	9/10/2022	Interlocutory Application (I.B.C)	710102082912022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Application under any other provisions- IBC	14/11/2022	Page No. 82, 89, 103, 106, 108, 113, 114, 116, 117, 118, 121, 122-125, 147, 149, 151, Page Not clear	Sajeve Bhushan Deora
98	24/09/2022	Interlocutory Application (I.B.C)	710102078392022	COMPANY PETITION IB (IBC)/407(ND)2018	M/S THYSSENKRUPP INSUSTRIES INDIA PVT. LTD. VS ACTION ISPAT & POWER PVT. LTD.	Sec 60(5)	14/11/2022	MATTER SHOWING DISPOSE OFF PLEASE CONTACT CONCERN COURT STAFF REGADING THIS OR CONTACT REGISTRY REMINDER 4/5 Application should be associated with main case or the main case assocaited should be allotted to a court	SUREKHA
99	9/10/2022	Interlocutory Application (I.B.C)	710102082862022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Application under any other provisions- IBC	14/11/2022	page No. 50, 76, 80, 83, 87, 93, 96, 101, 103, 104, 106, 110-112, 114, 115, 116, 119-125, 145, 147, 149, 150, Page Not Clear	Sajeve Bhushan Deora
100	9/10/2022	Interlocutory Application (I.B.C)	710102082872022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Application under any other provisions- IBC	14/11/2022	page No. 82, 85, 89, 93, 96, 97, 98, 99, 100-105, 107, 108-109, 112, 116, 117, 118, 120, 121-122, 125-130, 151, 153, 155, 156, 166-175,185 Page not clear	Sajeve Bhushan Deora
101	9/10/2022	Interlocutory Application (I.B.C)	710102082882022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Sec 66(1)	14/11/2022	Page No.76, 78-80, 83, 85, 87, 91, 96-99, 101-104, 106-107, 110,-112, 114-117, 119-125, 145, 147, 149-150,156-157 not Page Not Clear	Sajeve Bhushan Deora
102	9/10/2022	Interlocutory Application (I.B.C)	710102082892022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Sec 66(1)	14/11/2022	Page No.76, 78-80, 82 89 , 85, 87, 91, 96-99, 101-105 , 106-107, 110-113 , 114-118 , 121-126 , , 147, 149, 151 , Page Not Clear	Sajeve Bhushan Deora
103	9/10/2022	Interlocutory Application (I.B.C)	710102082902022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Sec 66(1)	14/11/2022	Page No. 76, 78-80, 82-91, 92-95, 96, 98-99, 101-104, 106-107, 110-112, 114-116, 119-125,145, 147, 149-150, Page Not clear	Sajeve Bhushan Deora
104	9/10/2022	Interlocutory Application (I.B.C)	710102082922022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. M.K SINGH	Application under any other provisions- IBC	14/11/2022	Page No. 76, 78-80, 82-91, 92-95, 96, 97-99, 101-104, 106-107, 110-112, 114-116, 119-124 ,145, 147, 149-150, Page Not clear	Sajeve Bhushan Deora
105	9/10/2022	Interlocutory Application (I.B.C)	710102082942022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. M.K SINGH	Sec 66(1)	14/11/2022	Page No. 103-104, 106, 113, 116, 117, 118, 121, 124, 125, 146, 148, 150, 103, 113, Page No. Clear	Sajeve Bhushan Deora

106	10/10/2022	Interlocutory Application (I.B.C)	710102082982022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS ADITYA BIRLA TRUSTEE COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	14/11/2022	page No. 79, 81, 82, 83, 86-88, 90, 92, 93- 102, 104-107, 109-110, 113-115, 117-119, 122-127, 148, 150, 152, 153 Page Not Clear	Sajeve Bhushan Deora
107	10/10/2022	Interlocutory Application (I.B.C)	710102083232022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Sec 66(1)	14/11/2022	Page No. 99, 101-103, 105-106, 110, 113, 114-117, 119-121, 124-127, 129-130, 133-135, 137-139, 142-147, 168, 170, 172, ,238,, not clear page	Sajeve Bhushan Deora
108	10/10/2022	Interlocutory Application (I.B.C)	710102083012022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS OP GUPTA CONTRACTORS PVT LTD	Sec 66(1)	14/11/2022	page No. 78, 80, 81-83, 84-85, 89, 93-96, 99-107 109,-110, 113-115, 117-119, 122-127, 148, 150, 152-153, Page Not Clear and Top Page Strate Paste	Sajeve Bhushan Deora
109	10/10/2022	Interlocutory Application (I.B.C)	710102083072022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS WPIL LIMITED	Application under any other provisions- IBC	14/11/2022	Vol 2 missing and Volume Wise Index	Sajeve Bhushan Deora
110	10/10/2022	Interlocutory Application (I.B.C)	710102082972022	COMPANY PETITION IB (IBC)/102(PB)2017	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	9/11/2022	Pg-29 not clear	RITU
111	10/10/2022	Interlocutory Application (I.B.C)	710102082962022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS KAUSTUBH MODAK PARTNAR ENGINEERS @ ORS	Application under any other provisions- IBC	14/11/2022	Page No. , 80, 84, 87, 88, 89-91, 92-98, 101, 103, 105-108, 110, 115-116, 118-120, 124-127, 149, 151, 153, Page Not Clear	Sajeve Bhushan Deora
112	10/10/2022	Interlocutory Application (I.B.C)	710102082992022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS UMA SINGH	Sec 66(1)	14/11/2022	Page No. , 76, 79, 80, 83, 87, 91, 93, 96-99, 101-107, 111-112, 114-116, 121-124, 139, 146, 148, 150,151, Page Not clear	Sajeve Bhushan Deora
113	10/10/2022	Interlocutory Application (I.B.C)	710102083292022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Sec 66(1)	14/11/2022	Page No. , 79, 80, 83, 87, 91, 93, 96-99, 101-107, 111-112, 114-116, 121-124, 150, Page Not clear	Sajeve Bhushan Deora
114	7/9/2022	Restoration Application (IBC)	710102073102022	COMPANY PETITION IB (IBC)/877(ND)2018	RAJNEESH SINGHVI VS MR. S.N MODAK	Sec 60(5)	9/11/2022	section wrong according your pdf and Memo Party Not Mentioned in Index	Amol
115	14/09/2022	Interlocutory Application (I.B.C)	710102074912022	COMPANY PETITION IB (IBC)/1718(PB)2018	RISHI JHA VS THREE C PROJECTS PVT LTD	Rule 11 of NCLT, 2016	11/11/2022	section wrong and page number not mention in index and sign missing in application page and page number missing in application and stamp paper and affidavit missing please check your pdf and upload again	Gautam
116	13/10/2022	Interlocutory Application (I.B.C)	710102084402022	COMPANY PETITION IB (IBC)/1781(ND)2018	FUTURE FIRST HOMES PRIVATE LIMITED VS SHIV NANDAN SHARMA	Sec 60(5)	14/11/2022	vakalatnama pagination not done	AKASH
117	2/9/2022	Interlocutory Application (I.B.C)	710102071622022	COMPANY PETITION IB (IBC)/516(ND)2020	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Application under any other provisions- IBC	14/11/2022	case type wrong main petition not mention in prayer	Sanyam
118	13/10/2022	Interlocutory Application (I.B.C)	710102084422022	COMPANY PETITION IB (IBC)/630(ND)2022	CHIKAI GLOBAL P LTD VS SIDDHARTH SHARMA	Sec 60(5)	9/11/2022	Notary Stamp Missing in E-Stamp Paper and Affidavit Back Date and Address not Match in Affidavit ticket not allowed mid on Vakalatnama	SANDEEP BISHT
119	13/10/2022	Company Appeal (IBC)	710102084662022	COMPANY PETITION IB (IBC)/144(PB)2017	COMMERCIAL TAX DEPARTMENT VS ANIL KOHLI LIQUIDATOR	Sec 42	14/11/2022	section wrong and case type wrong	Tannya Baranwal
120	14/10/2022	Interlocutory Application (I.B.C)	710102085062022	COMPANY PETITION IB (IBC)/364(ND)2019	PRABHAKAR KUMAR VS ANIL KOHLI LIQUIDATOR	Application under any other provisions- IBC	4/11/2022	ticket not allowed on the content of vakalatnama	PRABHAKAR KUMAR
121	14/10/2022	Interlocutory Application (I.B.C)	710102085122022	COMPANY PETITION IB (IBC)/354(PB)2021	MANISH KUMAR VS PRIYANKA CHOUHAN	Sec 42	9/11/2022	Please Delete Previous Document Please Upload New Application and Proof of Service	SUNIL KUMAR JAIN

122	15/10/2022	Interlocutory Application (I.B.C)	710102085912022	COMPANY PETITION IB (IBC)/354(PB)2021	SAJ HOUSING PRIVATE LIMITED VS PRIYANKA CHOUHAN LIQUIDATOR OF DRISHTI INDIA LIMITED	Sec 42	9/11/2022	Page No. 44-47, 56-59, 75-92, 190-207,210, 246, 422-423, 425, 436, 443, 446, 484-487, 493- 510, 512-513, 516-526, 534-538, 549, Page Not Clear and Page No. 72 , 74, 93, 187, 189, 208, 488, 490, 492, 511, Need to English Translate Copy and Please Mentioned in Page No. in True Typed Copy	Manisha
123	14/10/2022	Restoration Application (IBC)	710102085402022	COMPANY PETITION IB (IBC)/699(ND)2020	PRINTOFAB VS GOPISH PHARMA	Rule 11 of NCLT, 2016	15/11/2022	main wrong in pdf affidavit missed both stamp paper	Karan Singla
124	18/10/2022	Interlocutory Application (I.B.C)	710102086862022	COMPANY PETITION IB (IBC)/442(ND)2022	LOCOFAST ONLINE SERVICES PRIVATE LIMITED VS BEE K BEE PRINTS PRIVATE LIMITED	Application under any other provisions- IBC	9/11/2022	due payment or section wrong please contact to registry regarding your file	Vaibhav
125	19/10/2022	Interlocutory Application (I.B.C)	710102087362022	COMPANY PETITION IB (IBC)/1182(ND)2018	PUNIT HANDA VS BEE K BEE PRINTS PRIVATE LIMITED	Application under any other provisions- IBC	10/11/2022	memo party missed in application and in index	Omprakash Sharma
126	20/10/2022	Interlocutory Application (I.B.C)	710102087762022	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Application under any other provisions- IBC	7/11/2022	Volume Wise Index Missing and E-Stamp Paper and Affidavit Paste in Main Application and Please Page in All Strate Position	RAJIV MALIK
127	22/10/2022	Interlocutory Application (I.B.C)	710102088322022	COMPANY PETITION IB (IBC)/435(ND)2017	RAKESH BHATIA VS SUMERU PROCESSORS PVT LTD	Rule 11 of NCLT, 2016	4/11/2022	Memo Party Not Mentioned in Index and Memo Party Paste After Index and Main Case Wrong	rakesh
128	22/10/2022	Interlocutory Application (I.B.C)	710102088292022		ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS ERA BUILDING SYSTEMS LTD. (APEX BUILDSYS LTD)	Sec 60(5)	4/11/2022	Incomplete Documents and Main Case Not Link Document Properly Upload and Section Mentioned Index	Assistant Commissioner
129	20/10/2022	Interlocutory Application (I.B.C)	710102087822022		GIRNAR SPINTEX INDUSTRIES LIMITED VS BOMBAY STOCK EXCHANGE LIMITED	Sec 60(5)	4/11/2022	Main Case Not Link Volume Wise Index Missing pdf not clear double pagination not allowed Need to Applicant Sign Every Pages Page No. 155-189, 193-195 , 315-346, Page Not clear Proof of Service Not Show Blank Page Show of Proof of Service Please Upload Once Again &"please contact to registry &"	Ramesh Chandra Mishra
130	21/10/2022	Interlocutory Application (I.B.C)	710102088142022	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA VS BOMBAY STOCK EXCHANGE LIMITED	Application under any other provisions- IBC	9/11/2022	Pagination Wrong in Index According your PDF in Volume - 1 and Page No. Missing in Volume 2 According your Index	Sajeve Bhushan Deora
131	28/10/2022	Interlocutory Application (I.B.C)	710102088862022	COMPANY PETITION IB (IBC)/1768(ND)2018	KAMLA DEVI VS H S OBEROI BUILDTECH PVT. LTD.	Sec 60(5)	7/11/2022	case type wrong need to intervention as per your prayer	GAGAN NARANG
132	27/10/2022	Interlocutory Application (I.B.C)	710102088832022	COMPANY PETITION IB (IBC)/736(ND)2021	ISHAN SINGH VS SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	4/11/2022	some pages not clear some pages true copy missed section wrong according your pdf please contact to registry	Naman Joshi
133	21/10/2022	Interlocutory Application (I.B.C)	710102088162022	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA VS SPAZE TOWERS PRIVATE LIMITED	Application under any other provisions- IBC	4/11/2022	pagination wrong in index	Sajeve Bhushan Deora
134	27/10/2022	Interlocutory Application (I.B.C)	710102088792022	COMPANY PETITION IB (IBC)/998(ND)2020	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/11/2022	MAIN CASE WRONG PLEASE CHECK	Pranaya
135	28/10/2022	Interlocutory Application (I.B.C)	710102089112022	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS PYTHHOS TECHNOLOGY PRIVATE LIMITED	Application under any other provisions- IBC,Application under any other provisions- IBC	14/11/2022	Double Section Payment Pending Other Section	Ruchir Batra
136	1/11/2022	Interlocutory Application (I.B.C)	710102089882022	COMPANY PETITION IB (IBC)/945(PB)2020	PUNJAB NATIONAL BANK VS BANSAL DAIMONDS PVT LTD	Sec 66(1)	14/11/2022	please delete extra document	REETESH

137	1/11/2022	Interlocutory Application (I.B.C)	710102090002022	COMPANY PETITION IB (IBC)/1781(ND)2018	REGIONAL PF COMMISSIONER NOIDA VS SAHA INFRATECH PRIVATE LTD	Sec 60(5)	9/11/2022	Pg-34,42,44,45,47,50,52,53 not clear section wrong according your pdf	SHIVANATH MAHANTA
138	31/10/2022	Interlocutory Application (I.B.C)	710102089532022	COMPANY PETITION IB (IBC)/3398(ND)2019	RAJESH KUMAR GOEL VS SAHA INFRATECH PRIVATE LTD	Application under any other provisions- IBC	4/11/2022	wrong file need to additional file	Rajesh
139	2/11/2022	Interlocutory Application (I.B.C)	710102090522022	COMPANY PETITION IB (IBC)/1397(PB)2019	ROHIT KUMAR SINGLA VS NARENDER KUMAR SHARMA	Sec 60(5)	11/11/2022	"need to sign on every pages on application ticket not allowed on content of vakalatnama "	RADHIKA GOEL
140	2/11/2022	Interlocutory Application (I.B.C)	710102090502022	COMPANY PETITION IB (IBC)/1397(PB)2019	M S GOEL HUF VS NARENDER KUMAR SHARMA	Sec 60(5)	11/11/2022	"need to sign on every pages on application ticket not allowed on content of vakalatnama "	RADHIKA GOEL
141	1/11/2022	Interlocutory Application (I.B.C)	710102090092022	COMPANY PETITION IB (IBC)/3370(ND)2019	REGIONAL PF COMMISSIONER DELHI-EAST VS SHARDA MA ENTERPRISES	Sec 60(5)	9/11/2022	Pg-16,25,29,33,34,35,36 not clear section wrong according your pdf	SHIVANATH MAHANTA
142	2/11/2022	Interlocutory Application (I.B.C)	710102090492022	COMPANY PETITION IB (IBC)/697(ND)2018	THE STATE TRADING CORPORATION OF INDIA LIMITED VS M/S SPACEVISION IMPEX PRIVATE LIMITED	Sec 60(5)	14/11/2022	Prayer not signed by the Applicant.	Mithun Shashank
143	2/11/2022	Interlocutory Application (I.B.C)	710102090472022	COMPANY PETITION IB (IBC)/1397(PB)2019	VIPUL GOEL VS NARENDER KUMAR SHARMA	Sec 60(5)	11/11/2022	"need to sign on every pages on application ticket not allowed on content of vakalatnama "	RADHIKA GOEL
144	3/11/2022	Interlocutory Application (I.B.C)	710102090892022	COMPANY PETITION IB (IBC)/2628(ND)2019	RAMAWATI DEVI VS SARAYA INDUSTRIES LTD	Sec 60(5)	4/11/2022	memo party missing and page number missing in index and sign missing in application page and 10-40 not clear page and 1 rs. court fee missing	KARUNA NIDHI
145	2/11/2022	Interlocutory Application (I.B.C)	710102090532022	COMPANY PETITION IB (IBC)/1397(PB)2019	CHERUB SINGLA VS NARENDER KUMAR SHARMA	Sec 60(5)	11/11/2022	"need to sign on every pages on application ticket not allowed on content of vakalatnama "	RADHIKA GOEL
146	4/11/2022	Interlocutory Application (I.B.C)	710102090962022		DK SOLAR PROJECTS & VENTURES PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Application under any other provisions- IBC	7/11/2022	ticket not allowed mid on vakalatnama and main case not link	Omprakash Sharma
147	2/11/2022	Interlocutory Application (I.B.C)	710102090542022	COMPANY PETITION IB (IBC)/1397(PB)2019	SARVA PLASTIC INDUSTRIES PVT LTD VS NARENDER KUMAR SHARMA	Sec 60(5)	11/11/2022	ticket not allowed on content of vakalatnama Pg-68,	RADHIKA GOEL
148	5/11/2022	Interlocutory Application (I.B.C)	710102091342022	COMPANY PETITION IB (IBC)/375(PB)2018	M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	9/11/2022	25 not clear page	Mr. Lzafeer Ahmad
149	4/11/2022	Company Application(Companies Act)	710102091072022	COMPANY PETITION (COMPANIES ACT)/21(ND)2014	M/S ILPEA PARAMOUNT LTD VS ANEES KHURANA	Rule 11 of NCLT	15/11/2022	affidavit address not match with stamp paper	aaryan sharma
150	4/11/2022	Interlocutory Application (I.B.C)	710102091132022	COMPANY PETITION IB (IBC)/449(PB)2019	ASHISH SINGH RESOLUTION PROFESSIONAL VS RAJIV SHARMA	Application under any other provisions- IBC	9/11/2022	42-50 hindi page	ABHISHEK
151	5/11/2022	Interlocutory Application (I.B.C)	710102091242022	COMPANY PETITION IB (IBC)/1397(PB)2019	SUMITRA SINGHANIA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	9/11/2022	page numbering wrong after 35page	Aditya Nayyar
152	6/11/2022	Interlocutory Application (I.B.C)	710102091452022	COMPANY PETITION IB (IBC)/1397(PB)2019	SHANKER LAL SINGHANIA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	9/11/2022	45-67,69-234,256-267,269,283-289, not clear page	Aditya Nayyar
153	5/11/2022	Interlocutory Application (I.B.C)	710102091362022	COMPANY PETITION IB (IBC)/1342(ND)2018	STATE BANK OF INDIA VS MAHESH BANSAL	Sec 60(5)	9/11/2022	27-29,31 not clear page	Ichchha Kalash
154	5/11/2022	Interlocutory Application (I.B.C)	710102091442022	COMPANY PETITION IB (IBC)/204(ND)2021	HITESH GOEL VS MAHESH BANSAL	Sec 60(5)	9/11/2022	section wrong and page number not mention in index and sign missing in application page and stamp paper missing and notary missing in affidavit	Kiran Sharma
155	5/11/2022	Interlocutory Application (I.B.C)	710102091222022	COMPANY PETITION IB (IBC)/944(ND)2020	DEVINDER KUMAR VS MAHESH BANSAL	Application under any other provisions- IBC	9/11/2022	10,13,15 not clear page	ASHOK

156	5/11/2022	Interlocutory Application (I.B.C)	710102091392022	COMPANY PETITION IB (IBC)/646(PB)2021	S.K. JAIN VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	9/11/2022	court fee missing in vakalatnama and stamp paper missing and memo party missing	Astha Gupta
157	3/11/2022	Interlocutory Application (I.B.C)	710102090652022	COMPANY PETITION IB (IBC)/266(ND)2019	ANIL TAYAL RESOLUTION PROFESSIONAL FOR HORIZON BUILDCON PRIVATE LIMITED VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	9/11/2022	due payment other section and 1-5,7-9,18,36-38,88,111-112,144,172,187,234-274,386-398,405,421-478,520-527,529-535,538-552,554-567,601-604, not clear page	ABHISHEK
158	2/11/2022	Interlocutory Application (I.B.C)	710102090562022	COMPANY PETITION IB (IBC)/1397(PB)2019	KRISHNA KUMARI VS NARENDER KUMAR SHARMA	Sec 60(5)	11/11/2022	need to sign on every pages on application ticket not allowed on content of vakalatnama	RADHIKA GOEL
159	4/11/2022	Company Appeal (IBC)	710102091192022	COMPANY PETITION IB (IBC)/731(PB)2018	PTT PUBLIC COMPANY LIMITED VS MR. ASHWINI MEHRA LIQUIDATOR FOR PUNJ LLOYD LIMITED	Sec 42	14/11/2022	page:1129, 1180, 1935, blank, page:2845 2847, 2849, , 2851, 2853, 2855, 3027, 3029, 3031, 3033, 3035, 3037, 3039, 3041, 3043, cut, volume 34-43 volume missed, etc pgs not clear 3330,3331,3333 to 3341,3358,3359,3363 to 3371,3395,3421 to 3450,3454 to 3457,3464,3466,3468 to 3516,3522 to 3578,3582 to 3586,3592 to 3631,3646 to 3697,3701 to 3736,3752,3756 to 3787,3794,3795,3838 to 3843,3904 to 3908,3950 to 3962,3985 to 4016,4069 to 4074, not clear, page:180, 419-421, 430, 438-547, 705-814, 901, 1181, 1186-1187, 1189-1205, 1246-1274, 1282, 1294-1317, 1402-1432,1502, 1936-2006, 2094-2096, 2104-2114, 2117-2131, 2182-2204, 2453-2454, 2457, 2510, 2756-2774, 2779-2782, 2787-2791, 2913, translate, page:291-292, 1012-1013,1501, 2621-2623, 2925, 3132-3133, 3245-3247, 3259, 3262, 3271-3288, 3299, 3305-3312, 5904-	Shree Sinha
160	4/11/2022	Interlocutory Application (I.B.C)	710102091062022		AGARWAL COAL CORPORATION PRIVATE LIMITED VS MS. MAYA GUPTA IRP OF ACTION ISPAT AND POWER PVT LTD	Sec 60(5)	15/11/2022	main case not link and merge into one pdf	Praveen
161	3/11/2022	Company Appeal (IBC)	710102090662022	COMPANY PETITION IB (IBC)/900(ND)2020	ARVIND SUBRAMANIAM - MANAGING PARTNER OF SRI GEETHA TEXTILES VS VIKAS GARG	Sec 42	14/11/2022	counsel details missed in index, name, sign, mobile no, address, etc	Aanchal Nichani
162	7/11/2022	Interlocutory Application (I.B.C)	710102091582022	COMPANY PETITION IB (IBC)/1721(PB)2019	CS SATYADEVI ALAMURI VS VIKAS GARG	Application under any other provisions- IBC	9/11/2022	Page No. Not Mentioned in Index and PDF	Bhavana Duhoon
163	8/11/2022	Interlocutory Application (I.B.C)	710102092092022	COMPANY PETITION IB (IBC)/766(ND)2021	ANJANI TECHNOPLAST LIMITED VS VIKAS GARG	Application under any other provisions- IBC	11/11/2022	ib not mention in main case and memo party missing and section not mention in index and page 6 not clear page and sign missing in application page and true copy missing in annexure page	KUMAR DEEPRAJ
164	6/11/2022	Interlocutory Application (I.B.C)	710102091472022	COMPANY PETITION IB (IBC)/73(PB)2017	EMPLOYEE PROVIDENT FUND ORGANIZATION VS GLOBAL HOUSEWARE LIMITED	Any other provision - Govt body	9/11/2022	case type wrong and section wrong	Kaushik Kumar Dey
165	7/11/2022	Interlocutory Application (I.B.C)	710102091902022	COMPANY PETITION IB (IBC)/626(ND)2022	HDFC BANK LIMITED VS RENU GAMBHIR	Application under any other provisions- IBC	9/11/2022	nclt heading missing and notary missing affidavit stamp paper and page number missing in application page	Kaushik Kumar Dey
166	7/11/2022	Interlocutory Application (I.B.C)	710102091712022	COMPANY PETITION IB (IBC)/144(PB)2022	PRATEEK SIKRI VS HARVEST HOTELS AND SERVICED APARTMENTSPRIVATE LIMITED	Sec 60(5)	9/11/2022	ib not mention in main case and 31,33,35, page translate to english	Puneet Sharma

167	5/11/2022	Interlocutory Application (I.B.C)	710102091272022	COMPANY PETITION IB (IBC)/71(ND)2022	NIRMAL KUMAR BHESONI VS VIVEK PRAKASH	Application under any other provisions- IBC	9/11/2022	ticket not allowed mid on vakalatnama	GOVIND
168	7/11/2022	Company Appeal (IBC)	710102091632022	COMPANY PETITION IB (IBC)/73(PB)2017	EMPLOYEE PROVIDENT FUND ORGANIZATION THROUGH ASSISTANT P.F. COMMISSIONER/ OIC VS GLOBAL HOUSEWARE LIMITED	Any other provision - Govt body	9/11/2022	technically wrong section, appeal mention in every heading, etc	Kaushik Kumar Dey
169	7/11/2022	Interlocutory Application (I.B.C)	710102091942022	COMPANY PETITION IB (IBC)/628(ND)2022	HDFC BANK LTD VS RAJIV GAMBHIR	Application under any other provisions- IBC	9/11/2022	nclt heading missing and notary missing affidavit and stamp paper	Kaushik Kumar Dey
170	7/11/2022	Interlocutory Application (I.B.C)	710102091612022	COMPANY PETITION IB (IBC)/2130(ND)2019	LUDHIANA IMPROVEMENT TRUST VS M/S. TODAY HOME & INFRASTRUCTURE PVT. LTD.	Rule 11 of NCLT, 2016	9/11/2022	welfare and court fee missing and stamp paper missing and page number missing after 6 and sign missing	Mandeep Kaur
171	7/11/2022	Interlocutory Application (I.B.C)	710102091762022	COMPANY PETITION IB (IBC)/300(PB)2020	SANDEEP KUMAR VS AJIT GYAN CHAND JAIN	Sec 60(5)	9/11/2022	Page No. 9- 13 , 25-116 True Copy Sign Missing and Please Merge Annexure and Affidavit and E-Stamp Paper Merged in Application and Extra Document Deleted and Page No. after 116 Page No. Missing in PDF	Abhijeet
172	7/11/2022	Interlocutory Application (I.B.C)	710102091922022	COMPANY PETITION IB (IBC)/627(ND)2022	HDFC BANK LTD VS KUNAL GAMBHIR	Application under any other provisions- IBC	9/11/2022	NCLT Heading Missing and Notary Stamp Missing in E-Stamp Paper and Affidavit	Abhijeet
173	7/11/2022	Interlocutory Application (I.B.C)	710102091862022	COMPANY PETITION IB (IBC)/470(ND)2017	PIYUSH TIWARI VS KASHI VISHWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	9/11/2022	page number missing in index and welfare and court fee missing and page missing in application page and stamp paper missing	ANURAG KUMAR
174	7/11/2022	Interlocutory Application (I.B.C)	710102091482022	COMPANY PETITION IB (IBC)/3084(ND)2019	SUDHANSHU GUPTA VS KASHI VISHWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	9/11/2022	sig missing and page number not mention in index and index wrong	Pankaj
175	7/11/2022	Interlocutory Application (I.B.C)	710102091772022	COMPANY PETITION IB (IBC)/144(PB)2022	ABHAY SIKRI VS HARVEST HOTELS AND SERVICED APARTMENTSPRIVATE LIMITED	Sec 60(5)	9/11/2022	ib not mention in main case and 32,34,36, translate to english and 44-48not clear page and ticket not allowed mid on vakalatnama	Puneet Sharma
176	7/11/2022	Interlocutory Application (I.B.C)	710102091852022	COMPANY PETITION IB (IBC)/607(PB)2020	CERTAIN SHIELDS (INDIA) PVT. LTD. VS MR. ABHIMANYU MITTAL	Sec 60(5)	9/11/2022	33,36,41,42, not clear page and welfare and court fee missing and stamp paper missing	Anjaneya
177	7/11/2022	Interlocutory Application (I.B.C)	710102091832022	COMPANY PETITION IB (IBC)/607(PB)2020	SH. PRASHANT GUPTA VS MR. ABHIMANYU MITTAL	Sec 60(5)	9/11/2022	44 not clear page and welfare and court fee missing and stamp paper missing and true copy missing in annexure page	Anjaneya
178	7/11/2022	Interlocutory Application (I.B.C)	710102091782022	COMPANY PETITION IB (IBC)/144(PB)2022	SUSHIL PAHWA VS HARVEST HOTELS AND SERVICED APARTMENTSPRIVATE LIMITED	Sec 60(5)	9/11/2022	ib not mention in main case and 33,35,37,45,47,49 translate to english and ticket not allowed mid on vakalatnama	Puneet Sharma
179	8/11/2022	Interlocutory Application (I.B.C)	710102092042022	COMPANY PETITION IB (IBC)/2552(ND)2019	SITARAM VS HARVEST HOTELS AND SERVICED APARTMENTSPRIVATE LIMITED	Sec 60(5)	10/11/2022	3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed mid on Vakalatnama	RAJESH
180	7/11/2022	Interlocutory Application (I.B.C)	710102091932022	COMPANY PETITION IB (IBC)/907(ND)2020	PRASSAN NAVIN KUMAR SINHA INTERIM RESOLUTION PROFESSIONAL OF SMARTERING INFRA TECH PRIVATE LIMITED VS RISHIPREET SINGH SACHDEVA	19(2)	10/11/2022	Page No. 97-100 Not Clear and Need to Applicant Sign on Every Pages in Application	PRASSAN NAVIN KUMAR

181	7/11/2022	Interlocutory Application (I.B.C)	710102091642022	COMPANY PETITION IB (IBC)/847(ND)2019	SARAN EQUIPMENTS & ENGINEERS (P) LTD. VS PIONEER FABRICATORS PRIVATE LTD	Rule 11 of NCLT, 2016	10/11/2022	main case not link with application welfare not clear affidavit and stamp paper address not match	MOHIT NANDWANI
182	8/11/2022	Interlocutory Application (I.B.C)	710102092172022	COMPANY PETITION IB (IBC)/2900(ND)2019	GITASHA KHANNA VS DIVEY SINDHU DHAMIJA	Rule 11 of NCLT, 2016	10/11/2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed in Mid Vakalatnama	ANKUR SOOD
183	10/11/2022	Interlocutory Application (I.B.C)	710102092902022	COMPANY PETITION IB (IBC)/1915(ND)2019	MR. PANKAJ KHETAN IRP OF CONCEPT HORIZON PVT. LTD. VS DIVEY SINDHU DHAMIJA	Application under any other provisions- IBC	15/11/2022	date not verified in affidavit and 20-25,32-34,44,45,46-47 not clear page and true copy missing in annexure page	RISHI KUMAR SINGHAL
184	8/11/2022	Interlocutory Application (I.B.C)	710102092322022	COMPANY PETITION IB (IBC)/512(ND)2020	SANJAY BHANDARI VS NARESH KUMAR	Rule 11 of NCLT, 2016	10/11/2022	Section Wrong According your Index and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Mannat Singh
185	8/11/2022	Interlocutory Application (I.B.C)	710102092232022		PARTHA SARATHY SARKAR VS COC/ERSTWHILE COC MEMBERS of INNOVARI TECHNOLOGIES PVT. LTD.	Application under any other provisions- IBC	10/11/2022	Main Case Not Link and Section Not Mentioned in Index and Section Wrong According your Index and Page No. 32-208 Double Pagnation and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket not Allowed Mid on Vakalatnama	PARTHA
186	8/11/2022	Interlocutory Application (I.B.C)	710102092282022	COMPANY PETITION IB (IBC)/39(ND)2022	PURUSHOTTAM DAS NIRANJAN LAL VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/11/2022	Memo Party Missing	JITENDER KUMAR
187	8/11/2022	Interlocutory Application (I.B.C)	710102092342022	COMPANY PETITION IB (IBC)/812(ND)2021	RAKESH KUMAR JINDAL (RP) VS SHYAM SEHGAL & OTHERS	19(2)	10/11/2022	Counsel Sign Missing in Index and Memo Party and Affidavit Incomplete and Need to Applicant Sing on Every Pages in Application and Page No. 20-57 True Copy Sign Missing and Vakalatnama Missing in Application According your Index and Page No. Not Mentioned in Index to Vakalatnama Page No. 25-27 Page Not clear	Karan Jain
188	8/11/2022	Interlocutory Application (I.B.C)	710102092262022	COMPANY PETITION IB (IBC)/1804(PB)2019	MAYA GUPTA RESOLUTION PROFESSIONAL VS R SANDESH INFRASTRUCTURES PRIVATE LIMITED	Sec 66(1)	10/11/2022	Counsel Detail Missing in Memo Party	KUNAL
189	8/11/2022	Restoration Application (IBC)	710102092152022		NEW PEARL VITRIFIED PVT. LTD. VS WAAMAN PRODUCTS PRIVATE LIMITED	Sec 60(5)	10/11/2022	Main Case Not Link and Section Wrong According your Index and Section Not Mentioned in Index	Dharmik Barot
190	8/11/2022	Interlocutory Application (I.B.C)	710102092182022	COMPANY PETITION IB (IBC)/271(PB)2017	USHA BANSAL VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	11/11/2022	388,469-472 page missing and 303-304,318-319,347,375,377, 428,440,not clear page ,	Harish
191	10/11/2022	Interlocutory Application (I.B.C)	710102092742022	COMPANY PETITION IB (IBC)/1075(ND)2018	REGIONAL PROVIDENT FUND COMMISSIONER-II VS SANDEEP KUMAR BHATT	Sec 60(5)	14/11/2022	memo party missing	Manish
192	8/11/2022	Interlocutory Application (I.B.C)	710102092292022	COMPANY PETITION IB (IBC)/692(ND)2021	SHASHI BHUSHAN PRASAD VS KAY PAN FRAGRANCE PRIVATE LIMITED	Sec 12(2)	11/11/2022	due payment other section	santosh kumar
193	9/11/2022	Interlocutory Application (I.B.C)	710102092412022	COMPANY PETITION IB (IBC)/3401(PB)2019	ANIL DUGAL VS GOPAL LAL BASER RP FOR M/S WIANAXX IMPEX PVT. LTD	Sec 60(5)	11/11/2022	memo party missing and true copy missing and ticket not allowed mid on vakalanama	Ayush Bhatia
194	9/11/2022	Interlocutory Application (I.B.C)	710102092422022	COMPANY PETITION IB (IBC)/600(ND)2021	VIJAY KUMAR SHARMA VS GOPAL LAL BASER RP FOR M/S WIANAXX IMPEX PVT. LTD	Sec 60(5)	11/11/2022	memo party missing and section wrong and 21-23 not clear page	VIJAY KUMAR SHARMA

195	10/11/2022	Interlocutory Application (I.B.C)	710102092802022	COMPANY PETITION IB (IBC)/22(PB)2018	INDU SHARAN VS SANJAY SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	14/11/2022	address mismatch stamp paper and affidavit	Himanshu Chaubey
196	10/11/2022	Interlocutory Application (I.B.C)	710102092872022	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA VS SANJAY SINGH RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	14/11/2022	section not mention in index and wrong arrange page after 119 page volume wise index missing vol1 vol2	HARI BABU
197	9/11/2022	Interlocutory Application (I.B.C)	710102092462022	COMPANY PETITION IB (IBC)/292(ND)2021	RAVINDER KUMAR GOEL VS SANJAY SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	11/11/2022	22-28 missing page	Ravinder Kumar Goel
198	9/11/2022	Interlocutory Application (I.B.C)	710102092602022	COMPANY PETITION IB (IBC)/35(ND)2017	SARVESH KASHYAP VS T.S. MURALI	Application under any other provisions- IBC	11/11/2022	section wrong and due payment other section and 20,21,51, not clear page	Sameer
199	8/11/2022	Interlocutory Application (I.B.C)	710102092212022	COMPANY PETITION IB (IBC)/362(ND)2022	ELLORA INFRATECH PRIVATE LIMITED VS CLOUD 9 PROJECTS PRIVATE LIMITED	Sec 60(5)	11/11/2022	48,489-493,499,518-519, not clear page and volume wise index missing	Dhruv Gupta
200	10/11/2022	Interlocutory Application (I.B.C)	710102092832022	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS STAN AUTOS PRIVATE LIMITED	Application under any other provisions- IBC	15/11/2022	Page 2 and prayer not signed by the Applicant.	Mr. jitendra kumar
201	9/11/2022	Restoration Application (Companies Act)	710102092372022		DINESH JHUNJHUNWALA VS CITIXSYS TECHNOLOGIES LTD.	Rule 11 of NCLT	11/11/2022	main case not link	RANJANA ROY GAWAI
202	10/11/2022	Interlocutory Application (I.B.C)	710102092762022	COMPANY PETITION IB (IBC)/449(PB)2018	MR. SANJEEV SINGHAL DIRECTOR M/S UNNATI FORTUNE HOTMART PVT LIMITED VS GHAZIABAD DEVELOPMENT AUTHORITY	Sec 60(5)	14/11/2022	41-48,153-154, hindi page and 49-50,62,120, not clear page	ABHISHEK
203	10/11/2022	Interlocutory Application (I.B.C)	710102092912022	COMPANY PETITION IB (IBC)/593(PB)2018	PRAVEEN ARYA VS ANJU AGARWAL INSOLVENCY RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	11/11/2022	section wrong	Omar Hoda
204	10/11/2022	Interlocutory Application (I.B.C)	710102092982022	COMPANY PETITION IB (IBC)/1112(ND)2018	BANK OF BARODA VS ANJU AGARWAL INSOLVENCY RESOLUTION PROFESSIONAL	22(3)(b)	11/11/2022	ticket not allowed mid on vakalatnama and service missing	Asiya Khan
205	10/11/2022	Interlocutory Application (I.B.C)	710102092712022	COMPANY PETITION IB (IBC)/1329(ND)2019	PANKAJ KUMAR SINGHAL (LIQUIDATOR) VS ANJU AGARWAL INSOLVENCY RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	14/11/2022	25-27,30-31 not clear page	PANKAJ
206	10/11/2022	Interlocutory Application (I.B.C)	710102092932022	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA LIQUIDATR OF SHREE ASHTVINAYAK GEMS AND STONES PVT LTD VS SANJAY SINGLA	Application under any other provisions- IBC	14/11/2022	14-16,18-19,26-29 not clear page and section wrong	SUMAN
207	10/11/2022	Interlocutory Application (I.B.C)	710102092922022	COMPANY PETITION IB (IBC)/1915(ND)2019	MR. PANKAJ KHETAN IRP OF CONCEPT HORIZON PVT. LTD. VS SANJAY SINGLA	Application under any other provisions- IBC	14/11/2022	due payment other section and 1,22-27,34-36,41-44, not clear page	RISHI KUMAR SINGHAL
208	10/11/2022	Interlocutory Application (I.B.C)	710102092792022	COMPANY PETITION IB (IBC)/2012(ND)2019	AWSUM PROTEINS LIMITED VS SANJAY SINGLA	Regulation 44(2), Liquidation process Regulation, 2016	14/11/2022	affidavit and stamp paper missing	JASPREET
209	10/11/2022	Interlocutory Application (I.B.C)	710102092852022	COMPANY PETITION IB (IBC)/711(ND)2018	SRIVASA LEGAL LLP VS IDEAL PRINTOGRAPHICS PVT LTD	Sec 60(5)	14/11/2022	memo party missing and sing missing in application page and 21 page not clear and true copy missing in annexure page	Satyapal
210	10/11/2022	Interlocutory Application (I.B.C)	710102092812022	COMPANY PETITION IB (IBC)/452(ND)2017	DEVASHIS NANDA VS J.V. STRIP LIMITED	Sec 60(5)	14/11/2022	139-140 page missing	PARDEEP DAHIYA
211	9/11/2022	Interlocutory Application (I.B.C)	710102092502022	COMPANY PETITION IB (IBC)/343(ND)2017	M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD.	Rule 11 of NCLT, 2016	15/11/2022	Case Type Wrong and Memo Party Missing	JANENDER

212	10/11/2022	Interlocutory Application (I.B.C)	710102092822022	COMPANY PETITION IB (IBC)/892(ND)2020	KNL DRIVELINE PARTS PRIVATE LIMITED VS SPM AUTOMOTIVE COMPONENTS PVT LTD	Application under any other provisions- IBC	14/11/2022	page 73 translate to english and page 97-99,103,112-113,116-117,119,131-132,134-137 not clear page	SHITAL KHATRI
213	10/11/2022	Interlocutory Application (I.B.C)	710102092842022	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS STAN AUTOS PRIVATE LIMITED	Application under any other provisions- IBC	15/11/2022	separate application under section 21 of the insolvency and bankruptcy code.2016	Mr. jitendra kumar
214	10/11/2022	Interlocutory Application (I.B.C)	710102093012022	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA - LIQUIDATR OF SHREE ASHTVINAYAK GEMS AND STONES PVT LTD VS DEEPAK CHANDILA	Sec 66(1)	11/11/2022	section wrong and 25,26 not clear page	SUMAN
215	8/11/2022	Interlocutory Application (I.B.C)	710102092192022	COMPANY PETITION IB (IBC)/271(PB)2017	SEEMA GUPTA VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	11/11/2022	Date of execution of vakalatnama not mentioned.	Harish
216	9/11/2022	Interlocutory Application (I.B.C)	710102092442022	COMPANY PETITION IB (IBC)/629(ND)2021	BATHLA TELETECH PRIVATE LIMITED VS INGRAM MICRO INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/11/2022	Not signed by the Applicant.	Akul Mehandru
217	11/11/2022	Interlocutory Application (I.B.C)	710102093602022	COMPANY PETITION IB (IBC)/1106(ND)2018	REGIONAL PF COMMISSIONER DELHI-EAST VS M/S. EXCLUSIVE OVERSEAS PVT. LTD.	Sec 60(5)	14/11/2022	3,4,6,18,24-35 not clear page	SHIVANATH MAHANTA
218	10/11/2022	Interlocutory Application (I.B.C)	710102093042022	COMPANY PETITION IB (IBC)/3455(ND)2019	HANS RAJ BHOGRA RESOLUTION PROFESSIONAL M/S MK FURNCRRAFT PRIVATE LIMITED VS SEETU KOHLI AND ORS.	Sec 66(1)	14/11/2022	section wrong and 57,102-110, 155,157,158, not clear page and 119,127,131,156, hindi page	aditya gauri
219	11/11/2022	Interlocutory Application (I.B.C)	710102093552022	COMPANY PETITION IB (IBC)/204(ND)2019	M/S RMY INDUSTRIES LLP VS APPLE INDUSTRIES LIMITED	Sec 60(5)	14/11/2022	Page No. 163- 218, True Copy Sign Missing and 25 Rs. Welfare Fund Fess Missing in Vakalatnama and Ticket not Allowed Mid on Vakalatnama	Omar Hoda
220	11/11/2022	Interlocutory Application (I.B.C)	710102093132022	COMPANY PETITION IB (IBC)/1744(ND)2019	RAHUL JAIN VS APPLE INDUSTRIES LIMITED	Sec 60(5)	11/11/2022	33-41,61,81-85, not clear page and 5rs. welfare missing	Saurabh Pandey
221	10/11/2022	Interlocutory Application (I.B.C)	710102093082022	COMPANY PETITION IB (IBC)/2130(ND)2019	NILESH SHARMA VS COMMITTEE OF CREDITORS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	14/11/2022	double page number after 34 and application uploaded twice	Ashu Kansal
222	11/11/2022	Interlocutory Application (I.B.C)	710102093542022	COMPANY PETITION IB (IBC)/132(PB)2017	SANJAY GUPTA LIQUIDATOR OF SAMTEL COLOR LIMITED VS GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions- IBC	15/11/2022	Page No. 50-68, Page Not clear and Page No. 79-81, 69-71, 41-44 Paste on Strate Direction and Payment Due Other Section	aditya gauri
223	11/11/2022	Interlocutory Application (I.B.C)	710102093522022	COMPANY PETITION IB (IBC)/652(PB)2019	SOMANI WORSTED LIMITED VS MR. AMIT AGRAWAL	Rule 11 of NCLT, 2016	15/11/2022	Need to Applicant Sing on Every Pages in Application and Page No. Not Mentioned in Application PDF	Aman
224	11/11/2022	Company Application(Companies Act)	710102093562022	COMPANY PETITION (COMPANIES ACT)/30(ND)2007	SHRI T.R. ARYA VS M/S. DILAWRI MOTORS PVT. LTD.	Rule 11 of NCLT	15/11/2022	Verify Date Not Mentioned in Affidavit Back Date and E-Stamp paper Wrong	ANAND PRAKASH
225	12/11/2022	Interlocutory Application (I.B.C)	710102093632022	COMPANY PETITION IB (IBC)/662(ND)2021	AMIT AGRAWAL VS M/S. DILAWRI MOTORS PVT. LTD.	19(2)	15/11/2022	page number not mention in index and sign missing in application page and stamp paper and affidavit missing and page number missing in application page	Pankaj
226	11/11/2022	Interlocutory Application (I.B.C)	710102093332022	COMPANY PETITION IB (IBC)/451(PB)2018	SKYLARK FEEDS PRIVATE LIMITED VS M/S RUNEECHA TEXTILES LIMITED	Application under any other provisions- IBC	15/11/2022	Section Wrong According your PDF	aaryan sharma
227	11/11/2022	Interlocutory Application (I.B.C)	710102093282022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA VS SUCHETA SUDHIR MODAK	Sec 66(1)	15/11/2022	Page No. 51, 77, 79-107, 112-126, 144, 147, 149, 151, 152, Page Not Clear	Sajeve Bhushan Deora

228	11/11/2022	Interlocutory Application (I.B.C)	710102093402022	COMPANY PETITION IB (IBC)/376(ND)2020	STATE BANK OF INDIA VS M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.	Sec 43(1) r/w Sec 44 (1)	15/11/2022	E-Stamp Paper Missing	MITAL AND MITAL
229	11/11/2022	Interlocutory Application (I.B.C)	710102093532022	COMPANY PETITION IB (IBC)/3370(ND)2019	VANEET BHATIA VS M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.	Sec 60(5)	15/11/2022	Counsel Sign Missing in PDF and Page No. Not Clear in Index	Vishal
230	11/11/2022	Interlocutory Application (I.B.C)	710102093352022	COMPANY PETITION IB (IBC)/253(ND)2022	HEMANT GUPTA VS BANK OF BARODA	Rule 11 of NCLT, 2016	15/11/2022	Page No. 29-34 True Copy Sign Missing	Hemant Gupta
231	11/11/2022	Interlocutory Application (I.B.C)	710102093462022	COMPANY PETITION IB (IBC)/376(ND)2020	STATE BANK OF INDIA VS M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.	Sec. 45 (1)	15/11/2022	E-Stamp paper Missing and CP Not Mentioned in Main Case	MITAL AND MITAL
232	10/11/2022	Interlocutory Application (I.B.C)	710102092752022	COMPANY PETITION IB (IBC)/3455(ND)2019	HANS RAJ BHOGRA RESOLUTION PROFESSIONAL M/S MK FURNCRRAFT PRIVATE LIMITED VS SEETU KOHLI AND ORS.	Sec. 45 (1)	14/11/2022	57,102-110, 155,157-158, not clear page and 83 cut page and 119,127,156, hindi page	aditya gauri
233	12/11/2022	Interlocutory Application (I.B.C)	710102093702022	COMPANY PETITION IB (IBC)/812(ND)2018	SUSHEEL KUMAR GUPTA LIQUIDATOR VS SEETU KOHLI AND ORS.	Regulation 44(2), Liquidation process Regulation, 2016	15/11/2022	section wrong	PARTHO
234	14/11/2022	Restoration Application (IBC)	710102094222022	COMPANY PETITION IB (IBC)/2130(ND)2019	RAVINDRA KUMAR SINGHAL VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Rule 11 of NCLT, 2016	15/11/2022	Main Case Not Link and Memo Party Missing and Due Payment Other Section and Ticket Not Allowed Mid on Vakalatnama and Vakalatnama Not Clear	Puja Jakhar
235	11/11/2022	Interlocutory Application (I.B.C)	710102093272022	COMPANY PETITION IB (IBC)/153(ND)2020	COMMITTEE OF CREDITORS VS VINOD RADHAKRSHNAN NAIR	22(3)(b)	15/11/2022	11-15,51-52 not clear page	SANJAY JAIN
236	13/11/2022	Interlocutory Application (I.B.C)	710102093882022	COMPANY PETITION IB (IBC)/985(ND)2018	DR. RAKESH KHURANA & ORS. VS OFFICE OF EXECUTIVE ENGINEER	Sec 60(5)	15/11/2022	18-25,39-40,45,47,55-56, not clear page and 51-52 hindi page	ANAND
237	15/11/2022	Restoration Application (IBC)	710102094242022		MANJU AGGARWAL VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Rule 11 of NCLT, 2016	15/11/2022	Main Case Not Link and Memo Party Missing and Due Payment Other Section and Ticket Not Allowed Mid on Vakalatnama	Puja Jakhar
238	11/11/2022	Interlocutory Application (I.B.C)	710102093322022	COMPANY PETITION IB (IBC)/251(ND)2022	HEMANT GUPTA VS BANK OF BARODA	Rule 11 of NCLT, 2016	15/11/2022	Page No. 29-34 True Copy Sign Missing	Hemant Gupta
239	15/11/2022	Restoration Application (IBC)	710102094252022		RAJIV RASTOGI HUF VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Rule 11 of NCLT, 2016	15/11/2022	Main Case Not Link and Memo Party Missing and Due Payment Other Section	Puja Jakhar
240	13/11/2022	Interlocutory Application (I.B.C)	710102093942022	COMPANY PETITION IB (IBC)/2661(ND)2019	PAWAN GARG VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	15/11/2022	9-10 not clear page	GAUTAM
241	9/11/2022	0710102/08193/2022(No.of Docs - 4)	0710102081932022/1	COMPANY PETITION (COMPANIES ACT)/202(ND)2022	BHARAT SANCHAR NIGAM LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 55(3),Rule 11 of NCLT		One Proof of service wrongly and extra filed here	
242	10/11/2022	0710102/02310/2021(No.of Docs - 2)	0710102023102021/5	COMPANY PETITION IB (IBC)/207(ND)2021	CHITRANJAN GUPTA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7		True Copy sign msising in Pages 1 to 57 according to PDF	
243	11/11/2022	0710102/00995/2022(No.of Docs - 2)	0710102009952022/12	COMPANY PETITION (COMPANIES ACT)/14(ND)2022	ANOOP SHARMA Vs. ASCENT AIR PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		Affidavit Back date	
244	11/11/2022	0710102/00995/2022(No.of Docs - 2)	0710102009952022/13	COMPANY PETITION (COMPANIES ACT)/14(ND)2022	ANOOP SHARMA Vs. ASCENT AIR PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		Affidavit Back date	
245	11/11/2022	0710102/01001/2022(No.of Docs - 2)	0710102010012022/13	COMPANY PETITION (COMPANIES ACT)/13(ND)2022	ANOOP SHARMA Vs. ASCENT ETECHNOLOGIES PRIVATE LIMITED	Sec. 213,Sec. 244(1),Sec. 241(1),Sec. 242(4)		Affidavit Back date	
246	11/11/2022	0710102/01005/2022(No.of Docs - 2)	0710102010052022/14	COMPANY PETITION (COMPANIES ACT)/15(PB)2022	ANOOP SHARMA Vs. CONCORDE CARGO PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		Affidavit Back date	
247	11/11/2022	0710102/01562/2022(No.of Docs - 2)	0710102015622022/13	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	ANOOP SHARMA Vs. CARGO FLASH INFOTECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		Affidavit Back date	
248	11/11/2022	0710102/01563/2022(No.of Docs - 2)	0710102015632022/13	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	ANOOP SHARMA Vs. ACUMEN OVERSEAS PVT. LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		Affidavit Back date	

249	11/11/2022	0710102/02541/2021(No.of Docs - 2)	0710102025412021/4	INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)2021	RAMIT RASTOGI Vs. GAMMON ENGINEERS & CONTRACTORS PVT. LTD.	Sec 54(1)		Pages 28 and 29 according to PDF Not Clear	
250	11/11/2022	0710102/02683/2022(No.of Docs - 2)	0710102026832022/5	COMPANY PETITION IB (IBC)/324(ND)2022	KARINA HEALTHCARE PRIVATE LIMITED Vs. HN REACON PRIVATE LIMITED	IBC under Sec 7		Index msising, Advocate name msising in Page 2 according to PDF	
251	11/11/2022	0710102/04986/2021(No.of Docs - 2)	0710102049862021/4	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA Vs. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1) (b),Sec. 244(1),Sec. 241(1)		E-stamp and Affidavit msising, Twenty rupees Welfare Fee stamp msising in Vakalatnama	
252	11/11/2022	0710102/07010/2022(No.of Docs - 2)	0710102070102022/3	INTERLOCUTORY APPLICATION (I.B.C)/4240(PB)2022	SURESH CHANDRA AGARWAL Vs. CA RAM PHAL BHARDWAJ	Sec 60(5),Sec 30,Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		E-stamp and Affidavit msising	
253	11/11/2022	0710102/08105/2022(No.of Docs - 1)	0710102081052022/1	INTERLOCUTORY APPLICATION (I.B.C)/5284(ND)2022	360 REALTORS LLP Vs. INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Sec 60(5)		True Copy sign msising in Pages 4 to 6 according to PDF	
254	11/11/2022	0710102/40140/2016(No.of Docs - 2)	0710102401402016/22	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	MR. NITIN KHANDLWAL Vs. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions		Wrongly Filed, Need to File in IA	
255	12/11/2022	0710102/02600/2022(No.of Docs - 2)	0710102026002022/6	INTERLOCUTORY APPLICATION (I.B.C)/1562(ND)2022	VIJAY KUMAR GUPTA Vs. TERRATECH CHEMICALS (I) PVT. LTD.	Sec 60(5)		Sub-Title msising in Page 1 according to PDF	
256	12/11/2022	0710102/02600/2022(No.of Docs - 2)	0710102026002022/7	INTERLOCUTORY APPLICATION (I.B.C)/1562(ND)2022	VIJAY KUMAR GUPTA Vs. TERRATECH CHEMICALS (I) PVT. LTD.	Sec 60(5)		Sub-Title msising in Page 1 according to PDF	
257	14/11/2022	0710102/06272/2022(No.of Docs - 2)	0710102062722022/2	RESTORATION APPLICATION (IBC)/62(ND)2022	VICTORY INTERNATIONAL Vs. KIRAN MARTIN GOLLA LIQUIDATOR OF SUNGIL INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016		E-stamp and Affidavit msising	
258	6/11/2022	0710102/07301/2022(No.of Docs - 1)	0710102073012022/2	COMPANY PETITION IB (IBC)/684(ND)2022	AFA EXPORTS PRIVATE LIMITED Vs.	IBC Section 59		Status	
259	10/11/2022	0710102/14587/2019(No.of Docs - 1)	0710102145872019/19	COMPANY PETITION IB (IBC)/2963(ND)2019	TARUN KHANNA Vs. DELTRONIX INDIA LIMITED	IBC Under Sec 9		Index Paste on Top and down Paste Vakalatnama and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Vakalatnama Not Clear	
260	10/11/2022	0710102/16618/2019(No.of Docs - 1)	0710102166182019/9	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA Vs. THREE C INFRA TECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)		Ticket Not Allowed Mid on Vakalatnama	
261	10/11/2022	0710102/40140/2016(No.of Docs - 2)	0710102401402016/21	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	MR. NITIN KHANDLWAL Vs. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions		Affidavit Missing	
262	10/11/2022	0710102/40621/2018(No.of Docs - 2)	0710102406212018/12	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	MS. AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. DELHI WAREHOUSING PVT LTD	Sec. 241(1),Sec. 242(4)		Pagination Incomplete in Index According your PDF	
263	9/11/2022	0710102/08055/2022(No.of Docs - 1)	0710102080552022/1	COMPANY PETITION (COMPANIES ACT)/190(ND)2022	MEDHA ENERGY PRIVATE LIMITED Vs. KEW PRECISION PARTS PRIVATE LIMITED	Sub-Section (1) Of Section 66.		True Copy Sign are Missing.	
264	9/11/2022	0710102/08775/2021(No.of Docs - 2)	0710102087752021/6	COMPANY PETITION IB (IBC)/99(ND)2022	VAISHNO INDUSTRIES PRIVATE LIMITED Vs. HORIZON GLOBAL LIMITED	IBC Under Sec 9		Sign are Missing on Page no:1-3.	
265	9/11/2022	0710102/12014/2020(No.of Docs - 2)	0710102120142020/1	INTERLOCUTORY APPLICATION (I.B.C)/311(PB)2021	SKYVILLE- RESIDENTS WELFARE ASSOCIATION Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED	Sec 60(5)		Sign are Missing on Page no:1-15.	

266	9/11/2022	0710102/12446/2019(No.of Docs - 2)	0710102124462019/15	COMPANY PETITION IB (IBC)/2324(ND)2019	AJAY KNITWEARS AND FABRICS PRIVATE LIMITED Vs. TAANZ FASHIONS (INDIA) PRIVATE LIMITED	IBC Under Sec 9		Index and True Copy Sign are Missing.	
267	9/11/2022	0710102/40140/2016(No.of Docs - 2)	0710102401402016/21	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	MR. NITIN KHANDELWAL Vs. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions		Notary is missing on Stamp Paper.	
268	9/11/2022	0710200/41288/2017(No.of Docs - 3)	0710200412882017/1	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	VINOD KUMAR SHARMA Vs. SURYANSH BUILDWELL PVT LTD	Sec. 241(1),Sec. 242(4)		Need to File in Company Petition.	
269	7/11/2022	0710102/09406/2021(No.of Docs - 2)	0710102094062021/1	INTERLOCUTORY APPLICATION (I.B.C)/6035(ND)2021	DEVENDRA UMRAO Vs. VISHWA PRAKASH	Application under any other provisions- IBC		Sign msising in Pages 1 to 12 according to PDF, Affidavit Back date, Court Fee stamp msising in Vakalatnama	
270	7/11/2022	0710102/09553/2020(No.of Docs - 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. Vs. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC		Pages 52 to 64 according to PDF Not Clear	
271	8/11/2022	0710102/04690/2022(No.of Docs - 1)	0710102046902022/1	INTERLOCUTORY APPLICATION (I.B.C)/2742(ND)2022	SHASHI BHUSHAN PRASAD Vs. KAY PAN FRAGRANCE PRIVATE LIMITED	Application under any other provisions- IBC		Need to File in IA	
272	8/11/2022	0710102/05906/2021(No.of Docs - 4)	0710102059062021/4	COMPANY PETITION (COMPANIES ACT)/141(PB)2021	MR. SAUMYA MITTAL Vs. EUROBEARINGS INDIA PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4)		Page 421 according to PDF Not Clear	
273	8/11/2022	0710102/06222/2021(No.of Docs - 1)	0710102062222021/4	COMPANY PETITION IB (IBC)/560(ND)2021	SWARUP AUTO PRIVATE LIMITED Vs. PAWAN KUMAR GOYAL	IBC Section 59		Index msising	
274	8/11/2022	0710102/06614/2021(No.of Docs - 2)	0710102066142021/2	COMPANY PETITION IB (IBC)/681(ND)2021	LEO TIMBER PRIVATE LIMITED Vs. NA	IBC Under Sec 10		Index missing, E-stamp msising	
275	9/11/2022	0710102/00235/2020(No.of Docs - 2)	0710102002352020/4	COMPANY APPLICATION(IBC)/266(ND)2020	R M HOUSEKEEPING Vs. HELPLINE HOSPITALITY PRIVATE LIMITED	Application under any other provisions- IBC		Need to File in IA	
276	9/11/2022	0710102/04245/2022(No.of Docs - 2)	0710102042452022/2	COMPANY PETITION IB (IBC)/751(ND)2022	STATE BANK OF INDIA Vs. RAKESH JOLLY	Section 95(1)		E-stamp and Affidavit msising	
277	9/11/2022	0710102/07360/2022(No.of Docs - 2)	0710102073602022/1	INTERLOCUTORY APPLICATION (I.B.C)/4790(PB)2022	CANARA BANK Vs. RESHMA MITTAL	Sec 60(5)		Page 17 and 18 according to PDF is Handwritten and in Hindi	
278	9/11/2022	0710102/08055/2022(No.of Docs - 1)	0710102080552022/1	COMPANY PETITION (COMPANIES ACT)/190(ND)2022	MEDHA ENERGY PRIVATE LIMITED Vs. KEW PRECISION PARTS PRIVATE LIMITED	Sub-Section (1) Of Section 66.		E-stamp and Affidavit msising	

CAVEAT

1			0710000091742022	PNB Housing Finance Limited	Joyous Housing Limited		07/11/2022		
2			0710000091732022	PNB Housing Finance Limited	Hubtown Limited		07/11/2022		
3			0710000091692022	PNB Housing Finance Limited	Chinsha Property Private Limited		07/11/2022		
4			0710000091682022	PNB Housing Finance Limited	DLF Universal Limited		07/11/2022		
5			0710000089702022	DVARA KSHETRIYA GRAMIN FINANCIAL SERVICES PRIVATE LIMITED	Mr. Shashi Ranjan Sinha, Mrs. Rashmi Sinha		31/10/2022		
6			0710000083022022	POWER GRID CORPORATION OF INDIA LTD.			10/10/2022		
7			0710102079582022	Sara Sae Private Limited			28/09/2022		
8			0710000077932022	Vaibhav Vats Shukla			22/09/2022		
9			0710000076612022	LAKSHMINARAYANAN BHUVANESWARI SHAARAN	VAIBHAV VATS SHUKLA		19/09/2022		
10			0710102073692022	Anjali Aggarwal			09/09/2022		

11			0710000068582022	Harasha Pharma Private Limited		23/08/2022		
12			0710000063282022	Carlsberg India Private Limited		03/08/2022		
13			0710000063212022	South Asian Breweries Pte. Ltd		03/08/2022		
14			0710102060122022	State Bank of India		26/07/2022		
15			0710000060022022	ANIL HADA		25/07/2022		
16			0710000049932022	Vigasa Industries Pvt. Ltd		22/06/2022		
17			0710000049792022	M/s Seagull Buildwell Private Limite	Naresh Kumar Jaggi	22/06/2022		
18			0710000047882022	rattan india enterprises AND OTHERS	rahul sharma,purushottam lal sharma	11/06/2022		
19			0710000040212022	LG ELECTRONICS INDIA PVT LTD	Deshwal Waste Management Private Limited	20/05/2022		
20			0710102037312022	M/s Amco Batteries Limited		11/05/2022		
21			0710000036172022	Kanodia Technoplat Limited	Shobha Cards Private Limited	07/05/2022		
22			0710000023972022	Pawan Kumar		28/03/2022		
23			0710000016572022	Madhav Mukund Agarwal	Bhuvnesh Kumar Agarwal,BR Biomedical Private Limited.	28/02/2022		
24			0710000015042022	NIPMAN IMPEX PRIVATE LIMITED	RANBIR SINGH NARANG,LIVLEEN SINGH NARANG	22/02/2022		
25			0710000015022022	Ascent Air Pvt Ltd		22/02/2022		
26			0710000015002022	Ascent Air Pvt Ltd		22/02/2022		
27			0710000014972022	NIKUNJ NETWEB SOLUTIONS PRIVATE LIMITED &r.OTHERS	Ranbir Singh Narang,Livleen Singh Narang	22/02/2022		
28			0710000013342022	Dinesh Batra	Bharti Batra	16/02/2022		
29			0710102008702022	RIDDHI SIDDHI INFRAPROJECTSPVT. LTD.		31/01/2022		
30			0710000008192022	PARAMOUNT COMMUNICATIONS LTD	M/S. VINDHYA TELELINKS LTD.	28/01/2022		
31			0710000005782022	MS ACHINTYA HEALTHCARE PVT LTD AND OTHERS	MR SURINDER SINGH OR CHAUDHARY,MR ANUBHAV CHAUDHARY,MR RAVINDER SINGH,MR SHAILENDER KUMAR	19/01/2022		
32			0710102002652022	PUKHRAJ SINGH CHUG	Anoop Sharma	11/01/2022		
33			0710000000502022	HCL Infosystems Ltd.	Micromate Computers	03/01/2022		
34			0710000092412021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.	JOGINDER PAL SINGH	17/12/2021		
35			0710000091112021	MS Maharaja Agro Foods Pvt Ltd and Ors	Mr. Bhavya Nagar,Ms Manju Nagar,Mr. Surinder Singh	13/12/2021		
36			0710000089372021	M/s. CE Info Systems Ltd.	M/s. Konark Singhal	07/12/2021		
37			0710000088422021	Majestic Auto Ltd	ASHIMA MUNJAL	03/12/2021		
38			0710000077822021	LG ELECTRONICS INDIA PVT LIMITED	HAYAT E-RECYCLEARS PVT LIMITED	21/10/2021		
39			0710000077572021	Amresh Mohan		20/10/2021		
40			0710000074452021	VE Commercial Vehicles Limited		11/10/2021		
41			0710000073322021	RESERVE BANK OF INDIA	Tamali Sengupta Director,Deepali Pant Rajeev Joshi Director	07/10/2021		
42			0710000073312021	RESERVE BANK OF INDIA	Tamali Sengupta Director,Devendra Kumar Vyas Director	07/10/2021		
43			0710000073292021	RESERVE BANK OF INDIA	Suresh Kumar Jain Director,Uma Shankar Paliwal Director	07/10/2021		

44			0710000073282021	RESERVE BANK OF INDIA	Sunil Kanoria Director,Hemant Kanoria Director		07/10/2021		
45			0710000073242021	RESERVE BANK OF INDIA	Shyamalendu Chatterjee Director,Malay Mukherjee Director		07/10/2021		
46			0710000073222021	RESERVE BANK OF INDIA	Shyamalendu Chatterjee Director,Hemant Kanoria Director		07/10/2021		
47			0710000073192021	RESERVE BANK OF INDIA	Deepak Verma Director,Indranil Sengupta Director		07/10/2021		
48			0710000072972021	RESERVE BANK OF INDIA	Malay Mukherjee Director,Punita Kumar Sinha Director		06/10/2021		
49			0710000072952021	RESERVE BANK OF INDIA	Sunil Kanoria Director,SREI INFRASTRUCTURE FINANCE LIMITED AND ANR.		05/10/2021		
50			0710000073182021	RESERVE BANK OF INDIA	SREI EQUIPMENT FINANCE LIMITED		05/10/2021		
51			0710000069052021	99 ALGORITHMS PVT LTD.	STATUS MARK FINVEST LTD		23/09/2021		
52			0710102068212021	ASR Market Ventures Pvt Ltd.			20/09/2021		
53			0710102068202021	ASR Market Ventures Pvt Ltd.			20/09/2021		
54			0710102068192021	ASR Market Ventures Pvt Ltd.			20/09/2021		
55			0710000067512021	Mitsui Chemicals India Private Limited	Suraj Mohanram Arya		17/09/2021		
56			0710000067082021	Shri Sanjeev Bedekar	SHRI ARVIND GARG		16/09/2021		
57			0710000066992021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.	JOGINDER PAL SINGH		16/09/2021		
58			0710000065532021	Majestic Auto Limited	Ashima Munjal		11/09/2021		
59			0710102062982021	Rajinder Prasad Arora	Rakesh Arora,Anil Arora		02/09/2021		
60			0710000062992021	Rajinder Prasad Arora	Rakesh Arora,Anil Arora		02/09/2021		
61			0710000060942021	Nimitaya Infotech Pvt Ltd			26/08/2021		
62			0710000060932021	Nimitaya promotors private limited			26/08/2021		
63			0710000060922021	Bluebird software pvt ltd.			26/08/2021		
64			0710000058652021	Sudhir Singhal	Prabhat Shekhar		18/08/2021		
65			0710000056432021	JATIN CHOPRA			11/08/2021		
66			0710000056172021	Himanshu Shekhar	PRABHAT SHEKHAR		10/08/2021		
67			0710000052012021	Sanjay Jain	M/s Dream Procon Pvt. Ltd.		26/07/2021		
68			0710000047472021	M/s. Craft Infrastructure Pvt. Ltd.			13/07/2021		
69			0710000046052021	Suraksha Asset Reconstruction Ltd.	Dhanlaxmi Bank Ltd.		08/07/2021		
70			0710000044432021	Suraksha Asset Reconstruction limited	NBCC (india) limited		01/07/2021		
71			0710000043242021	99 ALGORITHMS PVT LTD.			25/06/2021		
72			0710000043172021	Mr. Narender Kumar Sharma	IHC Shop Owner,s Association		25/06/2021		
73			0710000042072021	SLV SECURITY SERVICES PVT. LIMITED	RUCHI SWARA,VISHAL SWARA		21/06/2021		
74			0710000041892021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.	JOGINDER PAL SINGH		19/06/2021		
75			0710000041522021	M/s C to C Services Consultants Private Limited	Mr. Praveen Kumar Kalra		17/06/2021		
76			0710000037732021	Shridevshri Medicare Hospital Pvt. Ltd. (through its Managing Director)			31/05/2021		

77			0710000037392021	BULAT PHARMACEUTICAL PRIVATE LIMITED	BULAT PHARMACEUTICAL PRIVATE LIMITED	28/05/2021		
78			0710000033162021	VINOD KUMAR MITTAL		29/04/2021		
79			0710000027772021	Anadi Investments Private Limited	Aashima Munjal	08/04/2021		
80			0710000027252021	Innotarget Fashlot Retail Private Limited and Ors	Shailesh Jacob	06/04/2021		
81			0710000026172021	TUI India Pvt Ltd	Krishan Kumar Singh	01/04/2021		
82			0710000024692021	New Okhla Industrial Development Authority	Wave Mega City Centre Pvt. Ltd.	26/03/2021		
83			0710000023832021	ASR MARKET VENTURES PRIVATE LIMITED	FRANCHISE INDIA BRANDS PRIVATE LIMITED, SHOOTING STARS SPORTS LLP	24/03/2021		
84			0710000023812021	ASR MARKET VENTURES PRIVATE LIMITED	SHOOTING STARS SPORTS LLP	24/03/2021		
85			0710000023792021	ASR MARKET VENTURES PRIVATE LIMITED	FRANCHISE INDIA BRANDS PRIVATE LIMITED	24/03/2021		
86			0710000022152021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.	JOGINDER PAL SINGH	18/03/2021		
87			0710102016772021	Amakan Overseas Private Limited	Purathur Lazar Thomas	26/02/2021		
88			0710000014712021	Lex Sportel Vision Private Ltd.	Discovery Networks Asia Pacific Pte.ltd.	18/02/2021		
89			0710000008392021	M/s. Super Restaurant Pvt. Ltd.	Mr. Dhruv Mehta, Mr. Davinder Pal Singh, Mr. Naveen Dawar, Mr. Sandeep Mehta, Mr. Rajesh Mehta	30/01/2021		
90			0710000004452021	m/s Padmakriti Creations private limited	Tarun Bagga	16/01/2021		
91			0710000001222021	Roinet Solutions Private Ltd		07/01/2021		
92			0710000118862020	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.	JOGINDER PAL SINGH	18/12/2020		
93			0710000111292020	Mankind Pharma Limited	Upasna Bansal	27/11/2020		
94			0710000111282020	Magnet Labs Private Limited	Upasna Bansal	27/11/2020		
95			0710000111272020	Lifestar Pharma Private Limited	Upasna Bansal	27/11/2020		
96			0710000111262020	Mankind Pharma Limited	Ajay Bansal	27/11/2020		
97			0710000111252020	Magnet Labs Private Limited	Ajay Bansal	27/11/2020		
98			0710000111232020	Lifestar Pharma Private Limited	Ajay Bansal	27/11/2020		
99			0710000111032020	Western Hotels Private Limited		25/11/2020		
100			0710000107122020	Usha Breco Limited	Anil Kumar Ladha, Susama Ladha	10/11/2020		
101			0710102105912020	Spire Techpark Private Limited	Sunil Gandhi	06/11/2020		
102			0710000102922020	M/s. Insilco Merchants Pvt. Ltd.	ALCOTT TOWN PLANNERS PRIVATE LIMITED, MY PREFERRED TRANSFORMATION AND HOSPITALITY PRIVATE LIMITED	28/10/2020		
103			0710102101582020	Ashvar Automobiles Pvt. Ltd.	Ashok Aggarwal	23/10/2020		
104			0710102101552020	Ashvar Cars India Pvt. Ltd.	Ashok Aggarwal	23/10/2020		
105			0710000101612020	ISGEC Heavy Engineering Ltd		23/10/2020		
106			0710000098402020	VIKAS BISHNOI	ASHOK KUMAR GUPTA	14/10/2020		

107			0710000096902020	Anand Engineering Limited	Prasad & Company (Projects Works) Limited	10/10/2020		
108			0710000096452020	Nexgen Fluoropolymers Pvt. Ltd	Sanjeev Jain	08/10/2020		
109			0710000096052020	Shailendra Aggarwal	Mr Debashis Nanda	08/10/2020		
110			0710000096042020	Pradeep Arora	Mr Debashis Nanda	07/10/2020		
111			0710000096032020	Piya Puri	Mr Debashis Nanda	07/10/2020		
112			0710000095922020	Satyadeep Bishnoi	Mr Debashis Nanda	07/10/2020		
113			0710000094692020	Amazon.com NV Investment Holdings LLC	Future Corporate Resources Pvt. Ltd.,Akar Estate Pvt. Ltd.,Vivek Biyani,Future Retail Limited ,Future Coupons Limited,Kishore Biyani,Ashni Kishore Biyani,Anil Biyani,Lakshminarayan Biyani,Rakesh Biyani,Sunil Biyani,Vijay Biyani ,Gopikishan Biyani	04/10/2020		
114			0710102093822020	IST Green Power Private Limited	Debashish Nanda	30/09/2020		
115			0710102093722020	IST Green Power Private Limited	Debashish Nanda	30/09/2020		
116			0710000092402020	Bank of Baroda		25/09/2020		
117			0710000090422020	M/s Saya Cementation Limited	M/s Alisha Infratech Private Limited	21/09/2020		
118			0710102088932020	Nandita Sharma	Gyan Marketing Associates Private Limited	16/09/2020		
119			0710102088912020	Nandita Sharma	Cyberwalk Tech Park Private Limited	16/09/2020		
120			0710102088892020	Nandita Sharma	Nimai Developers Private Limited	16/09/2020		
121			0710102088882020	Nandita Sharma	Blackberry Realcon Private Limited	16/09/2020		
122			0710102088872020	Nandita Sharma	Spaze Towers Private Limited	16/09/2020		
123			0710102087922020	Aqualite Industries Private Limited	GSK & Associates LLP,Anil Kumar Somani,Sanjay Kumar Gupta	12/09/2020		
124			0710000084682020	Green Channel publications (India) Pvt ltd	Anshul Print Solutions	02/09/2020		
125			0710102080792020	Sushen Gupta	ACTIA INDIA PRIVATE LIMITED ,PIERRE FRANCOIS CALMELS,JEAN LOUIS RAYMOND ACHILLE PECH,Actia Automotive S.A.,CATHERINE PECH MALLET MARCELLE HELENE	20/08/2020		
126			0710000080602020	Trinity Cleantech Private Limited	Kaushaliya Devi,Sanjay Goenka,Vikram Goenka,Pooja Rani	19/08/2020		
127			0710000080072020	Hem Singh Bharana		17/08/2020		
128			0710000074832020	IDBI Bank Limited	Resolution Professional	29/07/2020		

DALIP LAMBA
ASSISTANT REGISTRAR

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
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